



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday, 14th September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 1

[DIVISION BENCH-I]

**NO ADJOURNMENT WILL BE PERMITTED IN
ITEM NOS. 1 TO 13 AND WILL BE HEARD
ON DAY-TO-DAY BASIS**

THIS BENCH WILL RISE AT 1:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- TOP OF THE LIST -				
1	WA/71/2018 FIXED (HEARING)	THE STATE OF MIZORAM Versus SH R. LALTHANZAUVA	MR. A K SARMA MS. P BHATTACHARYA GA, MIZORAM	MR. P D NAIR (R1 TO 88) MR G ALAM (R1 TO 88) MR. H ROHMAN (R1 TO 88) MR. D NAG (R1 TO 88)
	WITH			
2	WA/70/2018	THE STATE OF MIZORAM Versus SH MALSAWMTLUANGA	MR A K SARMA MRS P BHATTACHARYA GA, MIZORAM	MR. P D NAIR (R1 TO 68) MR G ALAM (R1 TO 68) MR. H ROHMAN (R1 TO 68) MR. D NAG (R1 TO 68)
	WITH			
3	WA/151/2023	LAITLUANGPUI AND 21 ORS. Versus UNION OF INDIA AND 5 ORS.	MR. J MANGSUANHAU MR. S S S RAHMAN MR. M R SODIAL MS S Z HAYAT MS B H SHIRIN	C.G.C. MR. R K D CHOUDHURY, DY. S.G.I.(R 1,2 &3) GA, MIZORAM
	WITH			
4	WA/152/2023	R. B. LALNGAILIANA AND 13 ORS. Versus UNION OF INDIA AND 6 ORS.	MR. J MANGSUANHAU MR. S S S RAHMAN MR. R DE MR. M R SODIAL MS S Z HAYAT MS B H SHIRIN	C.G.C. MR. R K D CHOUDHURY, DY. S.G.I.(R 1,2 &3) AG, MIZORAM
	WITH			
5	WA/154/2023	NAWLSANGA R/B R.B LALNGAILIANA Versus THE UNION OF INDIA AND 6 ORS	MR. J MANGSUANHAU	C.G.C. MR. R K D CHOUDHURY, DY. S.G.I.(R 1,2 &3)
6	WA/50/2022 FIXED (HEARING), CAVT./1035/2019	THE STATE OF ASSAM AND 2 ORS Versus SRI PALASH PHUKAN AND 165 ORS	MR. R K D CHOUDHURY SR, GA, ASSAM	
	WITH			
7	WA/323/2021	KRISHNA HANDIQUE AND 102 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY Mr M U Ahmed N GAUTAM	GA, ASSAM

8	WA/124/2022 FIXED (HEARING)	SAMIR MAZUMDAR Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	MR. B C DAS (R-6) MR. A R SIKDAR (R6) MR. R ALI (R-6) H A AHMED (R-6) MD A ALI (R6) MR. S I TALUKDAR (R6) MR A S SK (R-6) J A SIKDAR (R-6) D. HUSSAIN (R6) SC, SEC. EDU. SC, N C HILLS
	WITH I.A.(Civil)/293/2023 in WA/124/2022	SAMIR MAZUMDAR Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, SEC. EDU. SC, N C HILLS
9	WA/210/2022 FIXED (HEARING)	BADRI PRASAD BARUWATI Versus THE STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR. A GOYAL MR. A CHOUDHURY MR. J P MORE	GA, ASSAM
10	WA/35/2023 CAVT. NO.00472/023, FIXED (HEARING), CAVT./47/2023	SUBIDITA NATH Versus THE INDIAN OIL CORPORATION LTD. AND 5 ORS.	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MS N KALITA MS D DUTTA	MR A R BHUYAN (R6) GA, ASSAM MR. A GOGOI MR. A GOGOI FOR CAVEATOR SC, I O C
11	WA/251/2023 CAVT. NO.06202/023, FIXED (HEARING)	D SURESH Versus THE UNION OF INDIA AND ORS.	MR. M K CHOUDHURY MR. S R RABHA MR P BHARDWAJ	MR. Y S MANNAN (R-5) MR. M J BARUAH MS B MAJUMDER DY.S.G.I. FOR CAVEATOR
	WITH WA/250/2021	RASHMI REKHA MAJUMDER Versus THE UNION OF INDIA AND 23 ORS.	MR. Y S MANNAN MR. M J BARUAH MS B MAJUMDER MS M NEOG	MR B D DAS (R-3,4) MR D KALITA (R-3,4) MR. S R RABHA (r- 5,7,8,10,12,13,15,15) MR. D NATH (R-3,4) MS K PHUKAN (R-3,4) ASSTT.S.G.I.
	WITH WA/337/2021	PRASANTA BARUA Versus UNION OF INDIA AND 12 ORS.	MR. Y S MANNAN MR. M J BARUAH MS B MAJUMDER MS M NEOG	ASSTT.S.G.I.
- FOR ORDERS -				
14	ITA/6/2022	THE COMMISSIONER OF INCOME TAX AND ANR. Versus M/S PRIORITY MERCHANDISE PRIVATE LTD.	MR. S C KEYAL (SR. S.C., CBDT, IT (NER)) MR H GUPTA	
15	ITA/12/2022	THE COMMISSIONER OF INCOME TAX AND ANR. Versus SHANKAR LALL GOENKA	MR H GUPTA	MR. S C KEYAL
16	Cont.Cas(C)/156/2023	GS-173517H C CHANDRA KUMAR Versus GIRIDHAR ARAMANE AND 5 ORS	MR. I H SAIKIA MR. K KALITA MS L HMAR	MR. R K D CHOUDHURY DY.S.G.I.
17	Cont.Cas(C)/191/2023	KHALILUR RAHMAN BARBHUIYA AND 4 ORS Versus DR. J B EKKA, IAS AND ANR	MR. A M S MAZUMDER GK GOGOI	MR. M NATH (R-2) MR. K KONWAR (R-1) MR. A BHATTACHARJEE (R- 2) MS. D L DEKA (R-2) MR S DUTTA (R-1)
18	Cont.Cas(C)/323/2023	MD. ABUL HUSSAIN Versus B.K. AGARWAL	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED TANZIM L. CHOUDHURY	MR. S K TALUKDAR MR A U AHMED MS. H SARMA

19	I.A.(Civil)/1803/2023 B/O in WA/6339/2023	JURI KALITA DUWARAH Versus THE STATE OF ASSAM AND 4 ORS.	MR. I H SAIKIA MR. B BORAH MR. M R CHOUDHURY MR K KASHYAB MS L HMAR	GA, ASSAM
	WITH WA/6339/2023 (Filing Number)	JURI KALITA DUWARAH Versus THE STATE OF ASSAM AND 4 ORS. B	MR. I H SAIKIA	
20	I.A.(Civil)/2688/2023 CAVT. NO.06832/023, in WA/9939/2023	KHUDEJA BEGUM Versus SALEHA BEGUM LASKAR AND 5 ORS.	MR. S BANIK MR. B U LASKAR	MR H R A CHOUDHURY MR F U BARBHUIYA SC, SEC. EDU. FOR CAVEATOR SC, FINANCE
	WITH WA/9939/2023 (Filing Number)	KHUDEJA BEGUM Versus SALEHA BEGUM AND 5 ORS. A	MR. S BANIK	

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LEAVE NOTE OF ADVOCATES FOR 14/09/2023

1)	MR. B K DAS	01-09-2023	To	17-09-2023
2)	MS. P DAS	01-09-2023	To	17-09-2023
3)	MRS. V L SINGH	07-09-2023	To	10-11-2023
4)	MR P K KALITA	01-09-2023	To	20-09-2023
5)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
6)	MRS. R S CHOUDHURY	08-09-2023	To	19-09-2023
7)	MS. R D MOZUMDAR	07-09-2023	To	14-09-2023
8)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
9)	MR. B NATH	14-09-2023	To	11-10-2023
10)	MR J DAS	08-09-2023	To	06-10-2023
11)	MS. A VERMA	11-09-2023	To	16-09-2023
12)	MR J C BORAH	11-09-2023	To	22-09-2023
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17)	MR A GOENKA	11-09-2023	To	20-09-2023
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19)	MS. T SOM	19-09-2023	To	20-09-2023
20)	MR. M BHAGABATI	13-09-2023	To	15-09-2023
21)	MR N J DAS	13-09-2023	To	14-09-2023



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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR
HONOURABLE MR. JUSTICE BUDI HABUNG

COURT NO: 2

[DIVISION BENCH-II]

THIS BENCH WILL RISE AT 1:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/4196/2023 FIXED	PROJAPATI CHAUDHURY @ PROJAPATI SEN Versus THE UNION OF INDIA AND 5 ORS	MR B SINHA	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
ADMISSION				
2	WP(C)/4329/2015 FIXED	SARIFUDDIN Versus THE STATE OF ASSAM AND 17 ORS	MR. S SARMA MR. I H LASKAR MR. P K DEKA MD. S ALOM MR. J H LASKAR	MR. H R A CHOUDHURY(R-9) MS. B DEVI(R-10) GA, ASSAM MR. K MUNIR(R-8) MR. R HUSSAIN(R-7,11to14&16) MR. F U BORBHUIYA(R-9) MR. S P CHOUDHURY MR. M RAHMAN(R-10) MR. A H M R CHOUDHURY MR. J ISLAM(R-7,11to14&16) MR. S BORGOHAIN(R-10) MR. T MOHAMMAD(R-7,11to14&16) MR. J M SULAIMAN(R-9) MR. M BORGOHAIN(R-10) MR. P K MUNIR(R-8)
3	WP(C)/1613/2019 FIXED, WITH LCR	MARJINA BEGUM Versus THE UNION OF INDIA AND 6 ORS.	MR K BHUYAN MR N ISLAM	MR H R A CHOUDHURY SC, NRC (R6) SC, ELECTION COMMISSION. (R5) SC, F.T (R2TO4,7)
4	WP(C)/7041/2019 FIXED, WITH LCR	MANJUWARA BEGUM @ MANSURA BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MRS S RAHANA MR H R A CHOUDHURY MR. J M SULAIMAN MR. A MATIN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
5	WP(C)/8725/2019 FIXED, WITH LCR	RAFIQUL ISLAM Versus THE UNION OF INDIA AND 6 ORS.	MR. K M HASSAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

6	WP(C)/311/2020 FIXED, WITH LCR	SAKINA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. R ALI MR. H A AHMED	SC, NRC MS N BORDOLOI SC Revenue ASSTT.S.G.I. SC, ECI SC, F.T
7	WP(C)/5697/2021 FIXED	UNION OF INDIA AND 2 ORS Versus MES NO. 439169 VINOD KUMAR GUPTA	MR. B CHAKRAVARTY (C.G.C.)	MR. A AHMED (FOR CAVEATOR) MS. D GOSWAMI (FOR CAVEATOR)
8	WP(C)/1469/2022 FIXED, WITH LCR	MOJIRAN NESSA Versus THE UNION OF INDIA AND 7 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
9	WITH WP(C)/821/2022 WITH LCR	MOJIRAN NESSA Versus THE UNION OF INDIA AND 7 ORS	MS. D GHOSH	ASSTT.S.G.I.
10	WP(C)/7972/2022 FIXED, WITH LCR	KHETRA MOHAN BISWAS Versus THE UNION OF INDIA AND 5 ORS	DR. B AHMED MR A U AHMED MS. H SARMA	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
11	WP(C)/1348/2023 FIXED	JOYGAN BIBI Versus THE STATE OF ASSAM AND 6 ORS	MR. R ISLAM MR G U AHMED	GA, ASSAM
12	WP(C)/2606/2023 FIXED, WITH LCR	JARINA KHATUN Versus THE UNION OF INDIA AND 6 ORS	MS. D GHOSH MS N DEKA MS H BETALA MR I CHAKMA MR. S. K. CHAKMA	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T

HEARING

13	WP(C)/6837/2016 FIXED, WITH LCR	MD. AKIL ALI @ AKHIL ALI Versus THE UNION OF INDIA and 6 ORS	MR.N H MAZARBHUYAN MR.N ISLAM MR.K MIRA MS.L WAJEEDA	GA, ASSAM ASSTT.S.G.I.
14	WP(C)/2186/2017 FIXED, WITH LCR, WP(C)/7399/2015 (D/O)	BHANU NESSA Versus THE STATE OF ASSAM and 3 ORS.	MR.U SAIKIA MR.A AHMED	GA, ASSAM
15	WP(C)/2237/2017 FIXED, WITH LCR	MAJAM ALI @ MUWAZZEM ALI Versus THE UNION OF INDIA and 3 ORS.	MR.A R SIKDAR MR.N AHMED MR.S ISLAM MR.M H TALUKDAR	GA, ASSAM(R - 2 - 4) ASSTT.S.G.I.R - 1
16	WP(C)/952/2018 FIXED, WITH LCR	RUP BHANU Versus THE UNION OF INDIA AND 6 ORS	MR. A MOTIN MR H R A CHOUDHURY MR. M I HUSSAIN MS. P AHMED MR. E HUSSAIN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION.
17	WP(C)/6622/2021 FIXED	THE UNION OF INDIA AND 3 ORS. Versus PARAG BARMAN	MR A DASGUPTA MR S CHAKRABORTY	
18	WP(C)/3589/2023 CAVT. NO.06262/023, FIXED, CAVT./626/2023 (D/O)	UNION OF INDIA AND 3 ORS Versus BANSHIDHAR MOHAPATRA	MR. B CHAKRAVARTY	MR. S C KEYAL FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 14/09/2023

1)	MR. B K DAS	01-09-2023	To	17-09-2023
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BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II AND WILL ALSO RISE
AT 1:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/687/2023 PART-HEARD, FIXED	GITABALI SINGHA AND ANR Versus THE UNION OF INDIA AND 4 ORS	MR. A K BARUAH MR. N MAHAJAN MR A DAS	MS. B BHUYAN, AMICUS CURIAE MRS. A GAYAN (R1 TO 3) MS. M BARMAN, AMICUS CURIAE DY.S.G.I.
	WITH I.A.(Civil)/2030/2023 in WP(C)/687/2023	GITABALI SINGHA AND ANR Versus THE UNION OF INDIA AND 6 ORS.	MR. A K BARUAH MR A DAS	DY.S.G.I.
2	WITH WP(C)/691/2023	MAMONI BARO AND ANR Versus THE UNION OF INDIA AND 4 ORS	MR. A K BARUAH MR. N MAHAJAN MR A DAS	MS. B BHUYAN, AMICUS CURIAE MRS. A GAYAN(R 1 TO 3) MS. M BARMAN, AMICUS CURIAE DY.S.G.I.
	WITH I.A.(Civil)/2032/2023 in WP(C)/691/2023	MAMONI BARO AND ANR Versus THE UNION OF INDIA AND 4 ORS	MR. A K BARUAH MR A DAS	DY.S.G.I.

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20)	MR. M BHAGABATI	13-09-2023	To	15-09-2023
21)	MR N J DAS	13-09-2023	To	14-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[THIS BENCH WILL TAKE UP MATTERS PERTAINING
TO TRANSFER, PENSION, SUSPENSION AND PAYMENT
OF SALARY& ALLOWANCES RELATING TO CIVIL BENCH-II
& III AND SERIES MATTERS RELATING TO CIVIL
BENCH- II,III,IV & V

THIS BENCH WILL RISE AT 1:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	WP(C)/5252/2021 FIXED	RAJU ADHIKARI Versus THE STATE OF ASSAM AND 5 ORS	MRS. R DEVI	SC, SEC. EDU. SC, K A A C
2	WP(C)/3562/2023 FIXED, WITH WP(C)/6191/1999(D/O)	AMINUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR. M I HUSSAIN MS. P AHMED MR. S M RAHMAN N. UDDIN	SC, ELEM. EDU SC, FINANCE
<u>ADMISSION</u>				
3	WP(C)/3828/2018 FIXED, WITH WP(C)/449/2017 (D/O), WITH WP(C)/2054/2017 (D/O)	RUHUL AMIN AND 86 ORS. Versus THE STATE OF ASSAM AND 56 ORS.	MR. K N CHOUDHURY (P1, P4) MR A R BHUYAN MR. M A I HUSSAIN MR. M U Ahmed (P1, P4)	GA, ASSAM MR. A ROSHID (R-124) MR. R K PRADHAN (R-5-57) MR. N N B CHOUDHURY (R-52-57) MR. S K DAS (R-7-51) MR. R BORPUJARI MR. S BORTHAKUR (R-58 to R-123) MS. T BEGUM (R-124) MR D P SAHU (R-52-57) MR R KARIM (R-7-51) MR. M DEWAN (R-52-57) SC, REVENUE MS. S KAKOTI (R-58 to R-123)
WITH				
	I.A.(Civil)/2466/2018 in WP(C)/3828/2018	THE DEPUTY COMMISSIONER, SOUTH SALMARA MANKACHAR Versus RAHUL AMIN AND 91 ORS	MR. S S ROY JR. GA, ASSAM	MR A R BHUYAN MR. M A I HUSSAIN

	WITH I.A.(Civil)/2700/2018 in WP(C)/3828/2018	ABU MOSTAFA SHEIKH AND 5 ORS Versus RAHUL AMIN AND 92 ORS	MR. R K PRADHAN MR. N N B CHOUDHURY MR D P SAHU	MR A R BHUYAN GA, ASSAM MR. R BORPUJARI MR. M A I HUSSAIN SC, REVENUE
	WITH I.A.(Civil)/2807/2018 in WP(C)/3828/2018	KHAIRUZZAMAN AND 50 ORS Versus THE STATE OF ASSAM AND 92 ORS.	MR. M HASAN MR. M AHMED	SC, REVENUE
	WITH I.A.(Civil)/2826/2018 in WP(C)/3828/2018	ROHMOTULLAH SK. AND 44 OR Versus RAHUL AMIN AND 98 ORS	MR. S K DAS MR R KARIM	GA, ASSAM MR A R BHUYAN SC, REVENUE
4	WITH WP(C)/4790/2018	PRAKITA KR. NATH AND 120 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. S K DAS MR R KARIM	GA, ASSAM SC, REVENUE
5	WITH WP(C)/5003/2018	SOFIAL HUSSAIN AND 36 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR H I CHOUDHURY G UDDIN MS. P A TALUKDAR MR N Y KONYAK	GA, ASSAM SC, REVENUE
6	WITH WP(C)/5570/2018	HAZRAT ALI SHEIKH AND 19 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A MANNAF MD A S ALI	GA, ASSAM
7	WITH WP(C)/5653/2018	SHAMIM AKHTER AND 4 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. S BORTHAKUR MR. R SENSUA MR. K MOHAMMED	GA, ASSAM MR. R BORPUJARI SC, REVENUE
8	WITH WP(C)/6456/2018	PRAN BISWAS HAJONG AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. L R MAZUMDER MR. A Z AHMED	GA, ASSAM SC, REVENUE
9	WITH WP(C)/7999/2018	AKTAR HUSSAIN AND 11 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR H I CHOUDHURY G UDDIN MS. P A TALUKDAR MR N Y KONYAK	GA, ASSAM SC, REVENUE
10	WITH WP(C)/8844/2018	GOBINDA CHANDRA DAS AND 8 ORS. Versus THE STATE OF ASSAM AND 14 ORS.	MR. M CHOUDHURY MR. P HAZARIKA MR. P K MUNIR MR. H S BORAH MR D SAIKIA	GA, ASSAM MR. J HANDIQUE SC, REVENUE
11	WITH WP(C)/2521/2019	CHIRANG DISTRICT GAONBURA ASSOCIATION Versus THE STATE OF ASSAM AND 3 ORS	MR. S K DAS MR R KARIM	MR. J HANDIQUE (SC, REVENUE DEPTT.(R-1) SC, BTC
12	WITH WP(C)/6178/2019 CAVT. NO. 0728/2019	SAMSUL BARI SARKAR AND 5 ORS. Versus THE STATE OF ASSAM AND 11 ORS.	MR. R MAZUMDAR MR H BEZBARUA MR. U SARMA MS. P K DEVI	GA, ASSAM MR. S BORTHAKUR SC, REVENUE AND DISASTER MANAGEMENT DEPT FOR CAVEATOR
13	WITH WP(C)/8394/2019	ABDUL LATIF SK. AND 64 ORS. Versus THE STATE OF ASSAM AND 66 ORS.	MR A R BHUYAN MR. M A I HUSSAIN MS LR KHANAM	MR. T J MAHANTA GA, ASSAM MR. S ISLAM MR A HAWARI SC, REVENUE MR. S BORTHAKUR FOR CAVEATOR

14	WP(C)/4220/2019 FIXED	NANDESWAR PAGAG Versus THE STATE OF ASSAM AND 7 ORS.	MR. D BORAH MR. R DOWARAH	GA, ASSAM SC, AG MR. R. K .TALUKDAR ((R-7) MR. B GOGOI, SC, PWD. MR. B. CHOUDHURY (SC, PWD) SC, FINANCE
15	WP(C)/6049/2019 FIXED	AMAL BORAH Versus THE STATE OF ASSAM AND 3 ORS.	MS. P BHATTACHARYA MR. A BORUA	SC, KHADI AND VILLAGE INDUSTRIES BOARD GA, ASSAM SC, FINANCE
16	WP(C)/2570/2020 FIXED	HITENDRA KR. DUTTA Versus THE STATE OF ASSAM AND 4 ORS	MR. S BANIK MR. P N GOSWAMI MR. I KALITA MR. R R Gogoi	GA, ASSAM SC, AG SC, AGRI. DEPARTMENT
17	WP(C)/2296/2021 B/O	CHANDRA KANTA DAS Versus ASSAM GRAMIN VIKASH BANK AND 3 ORS	MR. K R PATGIRI MS. C DAS	MR S DUTTA MR S DUTTA MR. A BHATTACHARYA MS K TALUKDAR MR. S DUTTA MR. A BHATTACHARJEE SC, A G V B
18	WP(C)/4376/2021 FIXED	BISWAJIT DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU MR. U J SAIKIA (R4)
19	WP(C)/4721/2021 FIXED	DR. MITALI SARMA Versus THE STATE OF ASSAM AND 10 ORS	K U AHMED MS P SARMA MS N HASAN	SC, HIGHER EDU MR. S K DAS (R-4) MR R KARIM (R-4) MR D BARMAN (R-4)
20	WITH WP(C)/6543/2021	DR ARCHANA GOGOI Versus THE STATE OF ASSAM AND 9 ORS	K U AHMED MS P SARMA MS N HASAN	SC, HIGHER EDU
21	WP(C)/7293/2021 B/O	BASANTI MAZUMDAR Versus THE STATE OF ASSAM AND 7 ORS	MR H DAS MR. B C DEKA	SC, ELEM. EDU GA, ASSAM SC, AG MS. D D BARMAN SC, FINANCE SC, KARBI ANGLONG
22	WP(C)/1192/2022 FIXED	ANIMA BARMAN Versus THE STATE OF ASSAM AND 6 ORS	MR. K R PATGIRI MS. U HAZARIKA MRS. C DAS	GA, ASSAM SC, AG MR R ISLAM (R-7) MR R ISLAM (R-7) SC, SOIL CONSERVATION DEPTT. SC, FINANCE
23	WP(C)/3469/2022 B/O	DIBYA LATA HAZARIKA Versus THE STATE OF ASSAM AND 8 ORS	MR. A F N U MOLLAH K ZAMAN	SC, ELEM. EDU GA, ASSAM SC, AG MR. S K MEDHI (R-3) SC, FINANCE
24	WP(C)/4929/2022 FIXED	KRISHNA KANTA KAKOTI Versus THE ASSAM KHADI AND VILLAGE INDUSTRIES BOARD AND 2 ORS.	MR. C BORUAH	SC, KHADI AND VILLAGE INDUSTRIES BOARD
25	WP(C)/5223/2022 FIXED	VIJAY KUMAR L AND 7 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR H R A CHOUDHURY MR. M DUTTA MR. M A CHOUDHURY	GA, ASSAM SC, FINANCE
26	WP(C)/481/2023 B/O	NAMITA BRAHMA Versus THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI MS. U HAZARIKA MS K BARMAN	SC, P AND R.D. GA, ASSAM SC, FINANCE DEPTT.
27	WP(C)/3710/2023 B/O	MANOJ KR BARMAN Versus THE STATE OF ASSAM AND 2 ORS	MR. R A CHOUDHURY MR. R A MAZUMDER	SC, AG (A AND E) SC, P AND R.D.

ORDERS

28	Review.Pet./111/2019 FIXED, IN WP(C)/6273/2014 (D/O), WITH Review.Pet./1/2016 (D/O), WITH WP(C)/3248/2016 (D/O), WITH CAVT. NO. 160/2019	SMTI. MITALI GOHAIN Versus THE STATE OF ASSAM AND 4 ORS.	MR. R DE	GA, ASSAM MR. M J BARUAH FOR CAVEATOR
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HEARING

29	WP(C)/404/2020	THE ASSAM STATE CO-OPERATIVE AGRICULTURE AND RURAL DEVELOPMENT BANK EMPLOYEES UNION Versus THE STATE OF ASSAM AND 6 ORS	MR. U K NAIR MR. B CHOUDHURY	SC, CO OP GA, ASSAM MS. D S NEOG, SC CO OPERATION DEPTT(R-3,4) MR A U AHMED MR A U AHMED MS. H SARMA MS. H SARMA SC, FINANCE
WITH				
30	WP(C)/1086/2020	HARENDRA NATH BORA AND 84 ORS. Versus THE STATE OF ASSAM AND 7 ORS	MR. B CHOUDHURY	SC, CO OP GA, ASSAM MR A U AHMED MS. H SARMA SC, FINANCE
WITH				
31	WP(C)/3189/2020	THE ASSAM STATE CO-OPERATIVE AGRICULTURE AND RURAL DEVELOPMENT BANK EMPLOYEES UNION Versus THE STATE OF ASSAM AND 6 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. K PUJARI	GA, ASSAM SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 14/09/2023

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1)	MR. B K DAS	01-09-2023	To	17-09-2023
2)	MS. P DAS	01-09-2023	To	17-09-2023
3)	MRS. V L SINGH	07-09-2023	To	10-11-2023
4)	MR P K KALITA	01-09-2023	To	20-09-2023
5)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
6)	MRS. R S CHOUDHURY	08-09-2023	To	19-09-2023
7)	MS. R D MOZUMDAR	07-09-2023	To	14-09-2023
8)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
9)	MR. B NATH	14-09-2023	To	11-10-2023
10)	MR J DAS	08-09-2023	To	06-10-2023
11)	MS. A VERMA	11-09-2023	To	16-09-2023
12)	MR J C BORAH	11-09-2023	To	22-09-2023
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18)	MR D C K HAZARIKA	13-09-2023	To	30-09-2023
19)	MS. T SOM	19-09-2023	To	20-09-2023
20)	MR. M BHAGABATI	13-09-2023	To	15-09-2023
21)	MR N J DAS	13-09-2023	To	14-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

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DAILY CAUSELIST

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,14th September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-V]

THIS BENCH WILL RISE AT 1:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/3262/2023 FIXED	APURBA BALLAV GOSWAMI Versus THE UNION OF INDIA AND 5 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MS. ANASUYA C	MR H K DAS (r-5,6) MR. K K PARASAR (R-1-4) MR N K SARMA (r-5,6) DY.S.G.I.
2	WP(C)/4817/2023 FIXED	SRI SANJAY GOSWAMI Versus THE STATE OF ASSAM AND 5 ORS	A NEOG MS M KAKOTY MR. A SANDILYA MR R DAS	GA, ASSAM
HEARING				
3	WP(C)/1633/2022 PART-HEARD, FIXED	JERICO CHEMICALS LLP Versus THE UNION OF INDIA AND 8 ORS	MR K AGARWAL MR S BHARALI MR. M DAS MR. N K NEOG	GA, ASSAM MR. R K BHATRA (r-9) MR. K GOGOI MS P HUJURI (r-9) MS R GANGAWAT (r-9) MR A BHATRA (r-9) SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I. SC, NEDFI
4	WP(C)/5570/2013	SMTI DURGESWARI BORUAH and 2 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR.S N SARMA MR.N BARUAH MR.G RENGMA MR.P DEKA	MRS.V L SINGH MR.A KHANIKAR MR.B KALITA MR.A DUTTA SC, REVENUE

LEAVE NOTE OF ADVOCATES FOR 14/09/2023

1)	MR. B K DAS	01-09-2023	To	17-09-2023
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21)	MR N J DAS	13-09-2023	To	14-09-2023



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[For Thursday, 14th September 2023]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 6

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/6962/2021 FIXED	RUDRA CHANDRA DAS Versus THE VICE CHANCELLOR, GAUHATI UNIVERSITY AND 4 ORS	MR F U BARBHUIYA MS S DAS	SC, G U
2	WP(C)/6333/2022 FIXED	DHANASHREE KALITA Versus THE STATE OF ASSAM AND 5 ORS	MR D MAHANTA	SC, HIGHER EDU MR P BHARDWAJ (r-6) MR. M SARMA (r-5) SC, BTC
	WITH I.A.(Civil)/445/2023 in WP(C)/6333/2022	DR. MADHAB SUTRADHAR, Versus DHANASHREE KALITA AND 5 ORS.	MR P BHARDWAJ	SC, HIGHER EDU MR D MAHANTA
3	WP(C)/3530/2023 FIXED	MRS. BORNALI CHETIA Versus THE UNION OF INDIA AND 6 ORS	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA	MS. B DUTTA(R-2 TO 7) MR. A M DUTTA (R-2 TO 7) DY.S.G.I.
	WITH I.A.(Civil)/1829/2023 in WP(C)/3530/2023	MRS. BORNALI CHETIA Versus THE UNION OF INDIA AND 6 ORS	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA	DY.S.G.I.
	WITH I.A.(Civil)/2052/2023 in WP(C)/3530/2023	THE BRAHMAPUTRA VALLEY FERTILIZER CORPORATION LTD. AND 5 ORS Versus MRS. BORNALI CHETIA,	MR M Z AHMED MS. B DUTTA MR. A M DUTTA	MR S DUTTA
	WITH I.A.(Civil)/2297/2023 in WP(C)/3530/2023	THE BRAHMAPUTRA VALLEY FERTILIZER CORPORATION LTD. AND 5 ORS. Versus MRS. BORNALI CHETIA,	MR M Z AHMED MS. B DUTTA MR. A M DUTTA	MR S DUTTA
ORDERS				
4	I.A.(Civil)/1548/2023 B/O in WP(C)/8280/2022	ASHIKUR RAHMAN Versus MUSHARRAF HUSSAIN AND 11 ORS.	MR F Z MAZUMDER	GA, ASSAM MR. M ALI MR. R ISLAM SC, SEC. EDU.
	WITH WP(C)/8280/2022	MUSHARRAF HUSSAIN AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. M ALI MR. R ISLAM	GA, ASSAM SC, SEC. EDU.

5	WP(C)/4387/2023 CAVT. NO.05812023,117800005632/023, THE GOVERNMENT OF ASSAM AND 5 FIXED	RAHOM ALI AHMED Versus THE GOVERNMENT OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR. A ALI MR. Y ALI	MR. D A KAIYUM (FOR CAVEATOR) MR Z HUSSAIN (FOR CAVEATOR) MR B KAUSHIK (FOR CAVEATOR) MR. S HAZARIKA (FOR CAVEATOR) MR. RASHIDUL ISLAM (FOR CAVEATOR) MS A M DCOSTA (FOR CAVEATOR) SC, SEC. EDU. MRS B B AHMED (FOR CAVEATOR)
HEARING				
6	RSA/68/2017 WITH OFFICE NOTE, FIXED	SMTI SANTI DEVI and 3 ORS Versus ON THE DEATH OF WALLUS SAHID HIS LEGAL HEIRS MAHMUDA SHAHED (WIFE) AND ORS	MR.S K GOSWAMI MR.N BARMAN MR.A ACHARYA MR.B K GOSWAMI	MR. M KHAN MS. R CHOUDHURY MS.M KALITA(R- 5(a),5(b),5(d)&5(e)) MS.P CHETIA(R- 5(a),5(b),5(d)&5(e))
	WITH I.A.(Civil)/1003/2017 in RSA/68/2017	SMTI SANTI DEVI and 3 ORS Versus WALLUS SAHID and13 ORS	MR. S K GOSWAMI MR. N BARMAN MR. A ACHARYA MR. B K GOSWAMI	MR G P BHOWMIK(Sr.Adv.)(R- 5(a),5(b),5(d)&5(e)) MS. M KALITA(R- 5(a),5(b),5(d)&5(e)) MS. P CHETIA(R- 5(a),5(b),5(d)&5(e))
	WITH I.A.(Civil)/2661/2019 in RSA/68/2017	SMTI SANTI DEVI and 3 ORS Versus WALLUS SAHID and13 ORS	MR. S K GOSWAMI	MR G P BHOWMIK MS. R CHOUDHURY MS. M KALITA
	WITH I.A.(Civil)/3860/2019 in RSA/68/2017	ZABED ISLAM AND 13 ORS Versus SANTI DEVI AND 9 ORS	MR. M KHAN MS. R CHOUDHURY MR. J RAHMAN	MR. S K GOSWAMI
7	WP(C)/1454/2023 FIXED	DR. DIPANJALI DEVI Versus THE STATE OF ASSAM AND 3 ORS	MR. A SARMA MR. K KALITA MR T R SEN MR. LENTSO	SC, HIGHER EDU

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LEAVE NOTE OF ADVOCATES FOR 14/09/2023

1)	MR. B K DAS	01-09-2023	To	17-09-2023
2)	MS. P DAS	01-09-2023	To	17-09-2023
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21)	MR N J DAS	13-09-2023	To	14-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 7

[SPECIAL DIVISION BENCH]

THIS BENCH WILL RISE AT 1:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	CRL.A(J)/96/2023	LAKHINDAR URANG AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. R S MISHRA	PP, ASSAM
ORDERS				
2	I.A.(CrI.)/801/2023 in CRL.A(J)/8607/2023	SANJAY MURA Versus THE STATE OF ASSAM AND ANR.	MS B R A SULTANA	PP, ASSAM
	WITH CRL.A(J)/8607/2023 (Filing Number)	SANJAY MURA Versus THE STATE OF ASSAM AND ANR. H	MS B R A SULTANA	
HEARING				
3	CRL.A(J)/6/2018 18 Y 7 M 5 D :WITH LCR 5 FILES, P.B.-2, FIXED	SIBESWAR MASLAI Versus THE STATE OF ASSAM	MR. S K TALUKDAR, AMICUS CURIAE	MR. B J DUTTA(ADDL.PP, ASSAM)
4	CrI.A./136/2020 WITH LCR 12 FILES, [.B.-4, FIXED	SARLONGRI TERANG AND ANR Versus THE STATE OF ASSAM AND ANR	MR S INGTI MR. P SHARMAH MR. M SARANIA MD. S U AHMED MR. A I KATHAR	MR. A K HUSSAIN(R2) MR. S ALIM(R2) MR. B HUSSAIN(R2) DR. C R BORUAH(R2) MR A HAQUE(R2) PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 14/09/2023

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2)	MS. P DAS	01-09-2023	To	17-09-2023
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THE GAUHATI HIGH COURT AT GUWAHATI

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BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 7

[THIS BENCH WILL SIT AFTER RISING OF
SPECIAL DIVISION BENCH AND WILL ALSO
RISE AT 1:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	I.A.(Civil)/2671/2023 WITH WP(C)/3819/2018 (D/O), WP(C)/3219/2018 (D/O), WP(C)/3616/2019 (D/O) in Review.Pet./21/2023 WITH Review.Pet./21/2023	DIPAK PATOWARY Versus HIMANGSHU KUMAR DAS AND 13 ORS.	MR. D P BORAH MR U GHOSH	MR. P MAHANTA SC, APSC SC, TRANSPORT
		DIPAK PATOWARY Versus HIMANGSHU KUMAR DAS AND 13 ORS.	MR. M NATH, SR. ADV MR. D P BORAH MR. A BHATTACHARJEE D J CHAKMA	MR. P MAHANTA SC, APSC MR. A SARMA MR. B CHOUDHURY MR. S CHOUDHURY MR. K KALITA MS. M D BORAH, SC, TRANSPORT DEPTT. MR. P MAHANTA (R1) MR. R B GOHAIN (R1) MR. R B GOHAIN (R1) MR E SHITIRI MS C DAS (R1) F. K. AHMED (R1)
HEARING				
2	WP(C)/2307/2014 PART-HEARD, FIXED	GREEN VALLEY RICE TECH PVT. LTD. Versus ASSAM POWER DISTRIBUTION COMPANY LIMITED and ANR.	MR D K MISHRA MR.S K KEJRIWAL MR.S K KEJRIWAL MR. B PRASAD MRSS KEJRIWAL	SC, APDCL

LEAVE NOTE OF ADVOCATES FOR 14/09/2023

1)	MR. B K DAS	01-09-2023	To	17-09-2023
2)	MS. P DAS	01-09-2023	To	17-09-2023
3)	MRS. V L SINGH	07-09-2023	To	10-11-2023
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13)	MR. U K BORTHAKUR	09-09-2023	To	14-09-2023
14)	MR D K DAS	14-09-2023	To	21-09-2023
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20)	MR. M BHAGABATI	13-09-2023	To	15-09-2023
21)	MR N J DAS	13-09-2023	To	14-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Thursday, 14th September 2023]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 9

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)			
1 Bail Appln./3213/2023	MD. MAINUL HAQUE @ MAINUL ALI Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
2 Bail Appln./3215/2023	AJMAL KHAN Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. J ALI	PP, ASSAM
3 Bail Appln./3217/2023	JABBAR HUSSAIN @ BABU Versus THE STATE OF ASSAM AND ANR.	MR H DAS MR. B C DEKA D BARUAH	PP, ASSAM
4 Bail Appln./3218/2023	PAPPU HAJONG Versus THE STATE OF ASSAM AND ANR	MR. M ISLAM	PP, ASSAM
5 Bail Appln./3219/2023	MUKHTAR HUSSAIN BARBHUYAN Versus THE STATE OF ASSAM	MR. N K KALITA MR D DEKA	PP, ASSAM
6 Bail Appln./3220/2023	RUNA BEGUM Versus THE STATE OF ASSAM	MR. S K DAS MR D BARMAN	PP, ASSAM
7 Bail Appln./3221/2023	SIRAJUL ISLAM Versus THE STATE OF ASSAM	MR. M A I HUSSAIN N ISLAM	PP, ASSAM
8 Bail Appln./3225/2023	ABU KALAM Versus THE STATE OF ASSAM	MR. A T SARKAR MS S PATAR	PP, ASSAM
9 Bail Appln./3227/2023	MD. JUBEIR @ JUBER AHMED Versus THE STATE OF ASSAM	MR. R B SAH MR G KAKOTI MR G KAKOTI	PP, ASSAM
MOTION			
10 Crl.Pet./868/2023	DULAL BORA Versus HE STATE OF ASSAM AND ANR	MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM MS P DEKA	PP, ASSAM
11 AB/2982/2023	SUBUR UDDIN Versus THE STATE OF ASSAM	MR. S K SINGHA MR. M K NEOG MR. B KUMAR	PP, ASSAM

12	AB/3118/2023	DEEPAK SAHU Versus THE STATE OF ASSAM AND ANR	MS S MANGLUNIA MR K THAKUR B ALI SK	PP, ASSAM
13	AB/3119/2023	SAIFUL ISLAM CHOUDHURY Versus THE STATE OF ASSAM AND ANR	MR. M I HUDA MS A HUSSAIN S AHMED	PP, ASSAM
14	AB/3121/2023	JIARUL ISLAM @ ZIARUL ISLAM Versus THE STATE OF ASSAM	MR. R C DAS D R BONGSHIARY MR S HUSSAIN	PP, ASSAM
15	AB/3122/2023	FAZIDUL ISLAM @ KAZIDUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
16	AB/3123/2023	PINKU GHOSH @ PRASENJIT GHOSH Versus THE STATE OF ASSAM	MR M HOQUE MR. R A CHOUDHURY	PP, ASSAM
17	AB/3125/2023	FOJAR ALI Versus THE STATE OF ASSAM AND ANR	MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
18	AB/3126/2023	MD. UMAR ALI @ OUMAR ALI Versus THE STATE OF ASSAM AND ANR.	MR. N J DUTTA MR. A A MONDAL MR A ALAM	PP, ASSAM
19	AB/3135/2023	MD. AJJUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR S M ABDULLAH P MS F HUSSAIN MR D SAIKIA MR. S RAHMAN MR. J ALI MD R ISLAM MD IMRAN	PP, ASSAM
20	AB/3142/2023	MD. SAMSUL HAQUE Versus THE STATE OF ASSAM	MR. A K TALUKDAR MR S ISLAM	PP, ASSAM
21	AB/3148/2023	JAMIR UDDIN AND ANR Versus THE STATE OF ASSAM	MR. S AHMED MS J HAZARIKA MR M RAHMAN MS. M. KHATUN MS N AKTAR	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
22	Bail Appln./1851/2023	MD ABDUL MANNAN Versus THE STATE OF ASSAM	MR S DEWRI MR P SONOWAL MR A DEKA	PP, ASSAM
	WITH I.A.(CrI.)/831/2023 in Bail Appln./1851/2023	MD ABDUL MANNAN, Versus THE STATE OF ASSAM AND ANR.	MR S DEWRI MR P SONOWAL MR A DEKA	PP, ASSAM
23	Bail Appln./1893/2023 WITH LCR	RAJESH LAKANDRI Versus THE STATE OF ASSAM	MR. S MUNIR	
24	Bail Appln./1960/2023 WITH LCR, OFFICE NOTE	AHMEDUR RAHMAN BARBHUIYA Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI G BORO R BARMAN	PP, ASSAM
25	Bail Appln./2107/2023 WITH OFFICE NOTE, LCR FILE, FIXED	IKTAR ALI @ IKTTARUL HAQUE @ EKTAR ALI Versus THE UNION OF INDIA	MR. S RAHMAN MRS S GOSWAMI	MR. S C KEYAL SC, NCB
26	Bail Appln./2134/2023 WITH LCR	NGAMSEI HAOKIP Versus THE STATE OF ASSAM	MR. S MUNIR	PP, ASSAM
27	Bail Appln./2135/2023 WITH LCR	VISTO POHENA Versus THE STATE OF ASSAM	MR. S MUNIR MS. L ISLAM	PP, ASSAM
28	Bail Appln./2530/2023	AJIBOR RAHMAN MOLLAH @ AJIBAR RAHMAN MOLLAH Versus THE STATE OF ASSAM	MR. D GAGAI MR. D K BAIDYA MR. M S HUSSAIN	PP, ASSAM

29	Bail Appln./2729/2023	VINOD BIJARNIA Versus UNION OF INDIA	MR P DAS MR. V N UPADHYAY MS P MISHRA MS. A DEKA	MR. S C KEYAL SC, NCB
30	Bail Appln./2750/2023 WITH OFFICE NOTE, FIXED	AMAL DAS Versus THE STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS	PP, ASSAM
31	Bail Appln./2757/2023 WITH OFFICE NOTE, FIXED	KRISHNA CHAUHAN Versus THE STATE OF ASSAM AND ANR	MR. R BORA MR. D. BORAH	PP, ASSAM
32	Bail Appln./2803/2023 FIXED	MD ABDUL KHALAK @ ABDUL KHALEK AND ANR Versus THE STATE OF ASSAM	MS. K MALAKAR MS A MAJUMDER	PP, ASSAM
33	Bail Appln./2819/2023 WITH OFFICE NOTE	MD. ANOWAR HUSSAIN Versus THE STATE OF ASSAM	MR. A TALUKDAR MR D KALITA	PP, ASSAM
34	Bail Appln./2944/2023 WITH OFFICE NOTE, FIXED	AJMAL HOQUE AND ANR Versus THE STATE OF ASSAM	MR. N ANAND MS.D SAIKIA MR A RAZZAQUE	PP, ASSAM
35	Bail Appln./2992/2023 WITH OFFICE NOTE, FIXED	PRASANTA BORUAH Versus THE STATE OF ASSAM	MR. P HAZARIKA P. BORAH MR. H S BORAH	PP, ASSAM

BAIL HEARING

36	AB/3360/2022 FIXED	ALOMGIR HUSSAIN @ ALOMGIR HUSSAIN AKAND Versus THE STATE OF ASSAM	MR. A A R KARIM MR. A DEB	PP, ASSAM
37	AB/3806/2022	ALAL UDDIN Versus THE STATE OF ASSAM	MR. Y S MANNAN MR. T BAIDYA MS N DEKARAJA MS. C DEVI	PP, ASSAM
38	AB/2025/2023 FIXED	ALA UDDIN Versus THE UNION OF INDIA	MR. A M BARBHUIYA MS A BEGUM MS B PATHAK S. M. ZINNA	SC, NCB
39	AB/2126/2023	ASHIDUL FAKIR @ RAHIDUL ISLAM Versus THE STATE OF ASSAM	MR. M A MONDAL MR. A ISLAM	PP, ASSAM
40	AB/2215/2023 FIXED	SHEIKH SHANIDUL HASSAN Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
41	AB/2380/2023 FIXED	MD. KUDDUS SK @ KUDDUS ALI Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
42	AB/2869/2023 WITH OFFICE NOTE, FIXED	SIRAJ ALI AND 4 ORS Versus THE STATE OF ASSAM AND ANR	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY D HUSSAIN	PP, ASSAM
43	AB/2943/2023 WITH OFFICE NOTE	SADDAM HOQUE @ SADDAM ALI Versus THE STATE OF ASSAM AND ANR.	MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	PP, ASSAM
44	AB/2944/2023 WITH OFFICE NOTE	RAFIKUL SK @ RAFIKUL ISLAM Versus THE STATE OF ASSAM AND 2 ORS.	MD. A. RASHID MR. M HUSSAIN MR A.K. MOLLAH	PP, ASSAM

ORDERS

45	Cont.Cas(C)/549/2023	M/S OM SAI TRADING COMPANY AND ANR Versus NANDESWAR BORGOHAIN, A.S.I.	MR. M A SHEIKH K U AHMED MS F INTAZ	
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46	Crl.Pet./634/2023 B/O	BISWAJIT NAYAK AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR S DAS MR K DEKA	PP, ASSAM
47	Crl.Pet./787/2023 B/O	SAJID KHAN Versus THE STATE OF ASSAM AND 2 ORS	MR. A AHMED MR. I U CHOWDHURY U U KHAN	PP, ASSAM

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THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	WP(C)/6546/2010 FIXED	AKON CHANDRA GOGOI and 11 ORS Versus THE STATE OF ASSAM AND ORS	MR.G RAHUL MR.N J KHATANIAR	MR.S N SARMA MR.A SARMA (r-2,3) MR.U K NAIR MR. M HUSSAIN (r-2,3) MR. K KALITA (r-2,3) MS G SWAMI (r-2,3) MR.A JAHID SC, F.DEPTT.
2	WITH WP(C)/4468/2013	BIRENDRA KUMAR DAS Versus THE STATE OF ASSAM AND 6 ORS	MR.R MAZUMDAR MR.H BEZBARUAH MS.R DUTTA MR.A KUMAR	MR.S N SARMA GA, ASSAM MR.A SARMA (r-5,6) MR.G BAISHYA SC, AG MR.K KALITA (r-5,6) MR. M HUSSAIN (r-5,6) MS G SWAMI (r-5,6) MR.A JAHID SC, PENSION SC, FINANCE
3	WP(C)/1680/2012 FIXED	PRADYUT BARUAH Versus PRINCIPAL SECRETARY GOVERNMENT OF ASSAM and ORS	MR.N J DUTTA MR.K D SARMA	GA, ASSAM SC, FINANCE
4	WP(C)/4766/2012	MASUQUE AHMED and 6 ORS Versus THE STATE OF ASSAM AND ORS	MR.M HUSSAIN MR.B SINHA	MR.M K CHOUDHURY GA, ASSAM MR.A BARKATAKI MR.N BARUAH SC, FINANCE
5	WITH WP(C)/5591/2010	MASUQUE AHMED and 6 ORS Versus THE STATE OF ASSAM AND ORS	MR.M HUSSAIN MR.B SINHA	GA, ASSAM MR.D SAIKIA SC, F.DEPTT.
6	WP(C)/5287/2012	SURENDRA NATH BARMAN Versus THE ASSAM GRAMIN VIKASH BANK and ORS	MR.N DUTTA MR.J SINGH MR.G Z AHMED MR.S DUTTA MR.A A HUSSAIN	MRSISHIR DUTTA MS.M CHOUDHURY MR.D CHAKRABORTY SC, A G V B

ADMISSION

7	WP(C)/4950/2022 FIXED	MADAN CHANDRA KAIBARTA Versus THE STATE OF ASSAM AND 4 ORS.	MR. B PURKAYASTHA MR. B ZAMAN	GA, ASSAM
8	WP(C)/8305/2022 CAVT. NO.14722/022, FIXED	NAZRUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MS. P BORAH	SC, CO OP GA, ASSAM MR. N N B CHOUDHURY (R-4) MR. M K HUSSAIN (R5) MRS. S Y AHMED (R5) MR K U AHMED (R5) MR S DAS (R-4) MR A AHMED (R5) MR. M ALOM FOR CAVEATOR
WITH I.A.(Civil)/1686/2023 in WP(C)/8305/2022				
9	WP(C)/730/2023 FIXED	IKRAMUL HUSSAIN Versus MD. NAZRUL ISLAM AND 4 ORS. JACHIMUDDIN CHOWDHURY Versus THE STATE OF ASSAM AND 2 ORS	MR. M K HUSSAIN MR. K U AHMED MR J ABEDIN MR. K I MAZUMDER	SC, CO OP MR. N N B CHOUDHURY MR S BORTHAKUR SC, SEC. EDU.
10	WP(C)/1074/2023 FIXED	GO-2148X SRI VINAY KUMAR SINGH Versus THE UNION OF INDIA AND 5 ORS	MR. D BORAH	DY.S.G.I. SC, NHIDC
ORDERS				
11	WP(C)/2504/2023 FIXED	SANTANU BORTHAKUR Versus THE STATE OF ASSAM AND 2 ORS	MR A KAKOTI MS S BORA	GA, ASSAM
HEARING				
12	WP(C)/4179/2022	ANSULA BASUMATARY Versus THE STATE OF ASSAM AND 3 ORS	MR. D P CHALIHA MR M RANA MD. I AHMED	GA, ASSAM
13	WP(C)/6736/2022	ABDUR REJJAK MONDAL Versus THE STATE OF ASSAM AND 4 ORS	MS. R CHOUDHURY MR N RAHMAN	GA, ASSAM

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/2477/2023 FIXED	M/S MEDICITY HEALTHCARE SERVICES PVT. LTD Versus THE STATE OF ASSAM AND 4 ORS.	MR. M BISWAS S K DAS	MR. P P DUTTA (R-5) MS P SARMA(R-5) MS. P P DAS(R-5) SC, NHM SC, HEALTH
BAIL HEARING (BA)				
2	Bail Appln./2691/2023 FIXED	MD. SAHABUDDIN KAZI @ MD SIHABUDDIN KAZI @ MD SHABUDDIN Versus THE STATE OF ASSAM	MR. N N B CHOUDHURY MS. K DEY MR. S KAUR	PP, ASSAM
ORDERS				
3	WP(C)/4370/2023 FIXED	PRABHU AGARWALLA CONSTRUCTION PVT LTD AND ANR Versus THE UNION OF INDIA AND 3 ORS	MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MS G DAS MR T DAS R. CHAUHAN	MR. K N CHOUDHURY (r-4) MR. N DEKA (R-2) MR. S S ROY MR. R J DAS (r-4) MR. M GOGOI (R-2) MS E CHOUDHURY (R-2) MR. D J DAS (r-4) N GAUTAM (r-4) DY.S.G.I.
HEARING				
4	WP(C)/4712/2013 CAVT. NO. CAVT. 840/13 FIXED	ON THE DEATH OF DEBA KUMAR BORA, HIS LEGAL HEIR REP. Versus INDIAN OIL CORPORATION LTD. and 4 ORS	MR.K N CHOUDHURY MR.A BISWAS MR.R SEKHAR MR.S SARMA MRU S BORGHAIN MR.A BARUAH	MR.M K CHOUDHURY ASSTT.S.G.I. MR.A BARKAKATI FOR CAVEATOR
5	WP(C)/2797/2014 FIXED	ASSAM ROOFING LTD. Versus THE STATE OF ASSAM AND 4 ORS	DR.ASHOK SARAF MR.A GOYAL MR.K CHOUDHURY MR.Z ISLAM MR.P BARUAH	SC, FINANCE & TAXATION MR.R DUBEY MS. M D BORAH, (R-4 & R-5) MR.S SAMARIA SC, INDUSTRIES

6	WITH WP(C)/2845/2017	ASSAM ROOFING LTD. Versus THE STATE OF ASSAM and 3 ORS.	DR.ASHOK SARAF MR.P DAS MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	DR.B AHMED MR. SURAJIT DAS (R-3,4) MR. P P DAS (R-3,4) MR G CHOUDHURY MR.B GOGOI MS S KAUSHIK SC, INDUSTRIES & COMMERCE SC, TAXES
7	WP(C)/2764/2022 CAVT. NO.02732/022,	TRIMURTI ANUSUSHITA JATI SIKHITA NIBONUWA SELF HELP GROUP AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. H. BURAGOHAIN MS. J TAMULI MISS. M BORAH MS A DEVI	MR D KALITA GA, ASSAM FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 14/09/2023

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7)	MS. R D MOZUMDAR	07-09-2023	To	14-09-2023
8)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
9)	MR. B NATH	14-09-2023	To	11-10-2023
10)	MR J DAS	08-09-2023	To	06-10-2023
11)	MS. A VERMA	11-09-2023	To	16-09-2023
12)	MR J C BORAH	11-09-2023	To	22-09-2023
13)	MR. U K BORTHAKUR	09-09-2023	To	14-09-2023
14)	MR D K DAS	14-09-2023	To	21-09-2023
15)	MR S SARMA	09-09-2023	To	18-09-2023
16)	MR R GOENKA	11-09-2023	To	20-09-2023
17)	MR A GOENKA	11-09-2023	To	20-09-2023
18)	MR D C K HAZARIKA	13-09-2023	To	30-09-2023
19)	MS. T SOM	19-09-2023	To	20-09-2023
20)	MR. M BHAGABATI	13-09-2023	To	15-09-2023
21)	MR N J DAS	13-09-2023	To	14-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday, 14th September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/6895/2021 PART-HEARD, FIXED	SOFIUL ALOM Versus THE STATE OF ASSAM AND 4 ORS	MR. P K TIWARI MR. DITUL DAS MR. A R GOGOI MR. R RAHMAN	SC, AG (A AND E) SC, P AND R.D. GA, ASSAM SC, FINANCE
2	WP(C)/3754/2016 FIXED	SMTI. SUNUMONI KONWAR CHETIA Versus THE STATE OF ASSAM AND 5 ORS	MRN M HAZARIKA	MR.B K SHARMA MR.M SARANIAR-6 MR.S U AHMED(R-6) MS.SUSENTETLA(R-6) SC, SOCIAL WELFARE
3	WP(C)/5574/2018 B/O	KANDARPA KUMAR KALITA Versus UCO BANK AND 3 ORS.	MR. T DEURI MR. R BORA MR. P C SARMA MS. M BAISHYA	MR. M SHARMA
4	WP(C)/5026/2020 FIXED	MANDRILA BASUMATARY Versus STATE OF ASSAM AND 6 ORS.	MR. S DAS MR. N BORUAH MR K DAS	GA, ASSAM SC, AG SC, PWD SC, FINANCE
5	WP(C)/5623/2021 FIXED	JAYANTA KUMAR MEDHI Versus THE STATE OF ASSAM AND 6 ORS	MR M CHANDA MR. S DUTTA MR S CHOUDHURY MR S NATH	GA, ASSAM MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MS G DAS MS A RONGHANGPI R. CHAUHAN SC, P H E
6	WITH WP(C)/4570/2022	JAYANTA KUMAR MEDHI Versus THE STATE OF ASSAM AND 4 ORS	DR G J SHARMA MR M CHANDA MR. S DUTTA MR S CHOUDHURY MR S NATH	MR. I CHOWDHURY SR ADV (r-5) MR. S BISWAKARMA (r-5) MS G DAS (r-5) MR T DAS (r-5) SC, WPT AND BC SC, P H E
ORDERS				
7	I.A.(CrI.)/419/2023 AB 683/2023(D/O) in AB/683/2023	GITARTHA SAIKIA, Versus DEBRAJ BORGOHAIN AND ANR.	MR. S U AHMED MR A HAWARI	MR S M ABDULLAH (R-1) MD S HOQUE (R-1) MR. S RAHMAN (R-1) MD R ISLAM (R-1) PP, ASSAM

HEARING

8	WP(C)/5357/2012	UTPAL HAZARIKA Versus THE UNION OF INDIA and ORS	MR.R MAZUMDAR MR.H BEZBARUAH MS.R DUTTA MR.A KUMAR	ASSTT.S.G.I.
9	WP(C)/5412/2012	NO. 9585333 SHIV NARAYAN Versus UNION OF INDIA and ORS.	MR.S K JAIN MR.P MAHANTA MR.T C KHATRI	MS.B DAS ASSTT.S.G.I.
10	WP(C)/5488/2012	ANANDA KESH and 7 ORS Versus THE STATE OF ASSAM AND 5 ORS	MSB DEVI MR.R SARMA MS.K D SARMAH	GA, ASSAM SC, FINANCE
11	WP(C)/5496/2012	GYANI SINGH Versus UNION OF INDIA and ORS.	MR.S SAIKIA MRU SARMA	C.G.C. MRS A GAYAN(R-1 to 3) MR.J M A CHOUDHURY SC, C.G.C.
12	WP(C)/6002/2017 FIXED	PANKAJ BEZBARUAH Versus THE UNION OF INDIA and 4 ORS.	MR.B K DAS MR.H P NEOG MR.H P GUWALA	MR.S C KEYAL ASSTT.S.G.I.
13	WP(C)/7703/2017 B/O	DHANANJAY KUMAR YADAV Versus THE UNION OF INDIA and 4 ORS.	MR.B CHAKRABORTY MR.S AGARWAL MR.D AGARWAL MR.S HUSSAIN MS.P SARMAH MS.P HAZARIKA	C.G.C. MS.B SARMA ASSTT.S.G.I.
14	WP(C)/508/2018 FIXED	BIJIT KUMAR RAY Versus THE STATE OF ASSAM	MR. M CHANDA MR S CHOUDHURY MR. H DAS	GA, ASSAM
15	WP(C)/5551/2019	PRADIP KUMAR DEV MAHANTA Versus THE STATE OF ASSAM AND 8 ORS	MR. B D GOSWAMI MS. H DEKA MR. J GOGOI	MR. A HASAN (SC, AG (A & E), (R-9)) MR. D UPAMANYA (SC, HEALTH AND FAMILY WELFARE, R-1 to R-4) SC, HEALTH SC, K A A C (R-5 to R-8)
16	WP(C)/4350/2020 FIXED	CT/FITTER MUFIZ UDDIN Versus THE UNION OF INDIA AND 5 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. P K DEVI	MR. D C BORAH MR. S K MEDHI ASSTT.S.G.I.
17	WP(C)/5947/2021	NO. 119880627 CONSTABLE (GD) DEBEN SINHA Versus THE UNION OF INDIA AND 3 ORS	MR. R MAZUMDAR MR M J QUADIR MR. K MIRA	MR. K K PARASAR ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 14/09/2023

1)	MR. B K DAS	01-09-2023	To	17-09-2023
2)	MS. P DAS	01-09-2023	To	17-09-2023
3)	MRS. V L SINGH	07-09-2023	To	10-11-2023
4)	MR P K KALITA	01-09-2023	To	20-09-2023
5)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
6)	MRS. R S CHOUDHURY	08-09-2023	To	19-09-2023
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18)	MR D C K HAZARIKA	13-09-2023	To	30-09-2023
19)	MS. T SOM	19-09-2023	To	20-09-2023
20)	MR. M BHAGABATI	13-09-2023	To	15-09-2023
21)	MR N J DAS	13-09-2023	To	14-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -			
1 Mat.App./49/2017	XXXXXXX Versus XXXXXXX	MR.A SATTAR MR. A CHAMUAH MR.P P BORTHAKUR MS.P BORTHAKUR MR.H K BORA	MR. D GOGOI MR. J ABBAS MR. S BORTHAKUR
TOP OF THE LIST			
2 RSA/56/2009 (HEARING), WITH LCR	ANJAN KR. CHOWDHURY Versus BIRESH CH. CHOWDHURY and ANR.	MR.G N SAHEWALLA MR.MD ASLAM MR. B SARMA MS.M D BURMAN	MR.K K MAHANTA MR.S C KEYAL MR.S K GHOSH MR.S P CHOUDHURY MR.M K BORO MR.N KALITA
3 RSA/63/2009 (HEARING), WITH LCR	MD. NURJAMAL ALI Versus MD. SALIMUDDIN	MR.S SAIKIA MR.R SARMA MR. D MAZUMDAR MS.R D BHUYAN	MR.A GANGULY MR.S K SINGH
WITH MC/3733/2010 in RSA/63/2009	MD. NURJAMAL ALI Versus MD. SALIMUDDIN	MR.S SAIKIA MR.R SARMA MR. D MAZUMDAR MS.R D BHUYAN	
ADMISSION			
4 CRP(IO)/22/2023 FIXED	AMARENDRA NARAYAN BARMAN Versus GOVINDA BUSKEY AND ANR	MR. B J MUKHERJEE MS R SAHA	MR. A R SIKDAR (R-1,2) MR. S I TALUKDAR (R-1,2) D HUSSAIN (R-1,2)
ORDERS			
5 I.A.(Civil)/2848/2022 P/H, WITH LCR, FIXED in FAO/42/2019	ASSAM DRUG DEALER ASSOCIATION (ADDA) Versus CHEMISTS AND DRUGGISTS ASSOCIATION OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. N K NEOG	MR. N UPADHAYAY MR. R BORPUJARI
WITH FAO/42/2019 CAVT. NO. 0838/2019	CHEMISTS AND DRUGGISTS ASSOCIATION OF ASSAM AND 2 ORS Versus ASSAM DRUG DEALER ASSOCIATION (ADDA) AND 4 ORS.	MR. D SAIKIA MR. R BORPUJARI MR. B GOGOI MS. N BORDOLOI MR. A PHUKAN	MR. K N CHOUDHURY MR S BHARALI MR. A CHAMUAH MR. M DAS FOR CAVEATOR MR. N K NEOG

	WITH I.A.(Civil)/537/2020 in FAO/42/2019	ASSAM DRUG DEALER ASSOCIATION(ADDA) Versus CHEMISTS AND DRUGGISTS ASSOCIATION OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR S BHARALI MR S BHARALI MR. A CHAMUAH MR. N K NEOG	MR. R BORPUJARI
6	WITH FAO/41/2019 CAVT. NO. 0839/2019	ALL INDIA ORGANIZATION OF CHEMIST AND DRUGGISTS (AIOCD), Versus ASSAM DRUG DEALER ASSOCIATION AND ANR	MR. D BARUAH MS. N UPADHYAY	MR. K N CHOUDHURY MR S BHARALI MR. A CHAMUAH MR. M DAS FOR CAVEATOR MR. N K NEOG
	WITH I.A.(Civil)/594/2020 in FAO/41/2019	ASSAM DRUG DEALER ASSOCIATION AND ANR Versus ALL INDIA ORGANIZATION OF CHEMIST AND DRUGGISTS (AIOCD), KALPANA RAY KARMAKAR AND ANR	MR. K N CHOUDHURY MR S BHARALI MR. M DAS MR. N K NEOG	MR D BARUAH
7	MACApp./550/2022 WITH LCR, B/O	Versus TILAK DAS AND 2 ORS	MR. B K JAIN MS. O PHUKAN	
8	I.A.(Civil)/83/2023 B/O in MACApp./15450/2022	NATIONAL INSURANCE COMPANY LTD. Versus KABIR HUSSAIN SK AND 5 ORS.	MR T KALITA MR. A KAKATI	MR. M TALUKDAR (R-1) MR. R C PAUL (R-4) MR D KALITA (R-2,3) MR. A SHAKIL (R-1)
	WITH MACApp./15450/2022 (Filing Number)	NATIONAL INSURANCE COMPANY LTD. Versus KABIR HUSSAIN SK AND 5 ORS. A	MR T KALITA	
<u>HEARING</u>				
9	Crl.Pet./63/2023 PART-HEARD, WITH LCR 1 FILE, FIXED	ARJUN PANDEY Versus THE STATE OF ASSAM AND ANR	MR B PUSHILAL MS. M. G. BISWAS	MR. A GANGULY (r-2) MR. A DUTTA (r-2) MR. A DHANUKA (r-2) PP, ASSAM
10	RSA/65/2013 WITH LCR	SHEIKH NOOR ALAM Versus SEIKH NOOR ISLAM and 8 ORS	MR.A C SARMA MR.S K MEDHI MR.B HALDAR MR.J DAS	MR.K P SARMA MR.D MOZUMDER MR.H DAS MR.P BORAH MR.J C DAS MR.H GOGOI MS.J KAKOTI MR.L K BORAH
11	RSA/51/2014 WITH LCR, FIXED	SMTI MINA SAIKIA and 2 ORS, Versus SMTI TRIPTI SAIKIA and ANR,	MR.SHEELADITYA	MR.H K DEKA MR.P SUNDI MR.B D DEKA
12	MFA/43/2016	ORIENTAL INSURANCE CO. LTD. Versus KHAIRUL ISLAM @ HAQUE and ANR.	MS.M CHOUDHURY MR.M CHOUDHURY MR.S DUTTA	
13	RSA/283/2016 WITH LCR	SMTI SUDHA RANI BISWAS and 2 ORS Versus SHRI KALPA BISWAS @ HALDAR and 7 ORS	MR.N DHAR MR.T ISLAM MS.I KEITZAR	MR. A K PURKAYASTHA MR. A K PURKAYASTHA MR. S K DAS MR. S SHARMA MR.B C MUCHAHARY
14	Intest.Cas./10/2017 CAVT. NO. 1073/2017 WITH LCR, FIXED	SRI SURAJIT DUTTA CHOUDHURY Versus SRI VICTOR PALIT and ANR	MR.D MOZUMDER MR. S BISWAS	MR. S BANIK (R-2) MS.T ROY MS.M ROY A N HUSSAIN (R-1) MS F BEGUM (R-1) FOR CAVEATOR
15	MACApp./167/2017 WITH LCR, FIXED	SRI SUBIR KUMAR BOSE @ SUBIR BOSE Versus THE BRANCH MANAGER and ANR	MR.D BORAH MR.R DOWARAH	MR.S DUTTA MS.N MODI MR.S BHUYAN MR.R GOSWAMI MR.M SAIKIA MR.M CHOUDHURY MR.C SHARMA

16	RSA/342/2017 WITH LCR, FIXED WITH I.A.(Civil)/3728/2017 in RSA/342/2017 WITH I.A.(Civil)/1665/2023 in RSA/342/2017	SMT ALAKA DAS and 3 ORS Versus SRI MANIK CH DAS and 5 ORS SMT ALAKA DAS and 3 ORS Versus SRI MANIK CH DAS and 5 ORS HARESH (HAREN) CH. DAS Versus MANIK CH DAS AND 8 ORS	MRG AGARWAL MRS.M D CHOUDHURY MRG AGARWAL MRS.M D CHOUDHURY MRS M D CHOWDHURY	MR. G N KAKATI MR. A K PURKAYASTHA MR. S K DAS MR.B DAS MR. G N KAKATI MR.B DAS
17	RSA/15/2018 WITH LCR, FIXED	JATINDRA BISWAS Versus SMTI SONALI SANGMA	MR H R A CHOUDHURY MR. R ALI MR. A ALAM MR. M ALAMGEER	MR. A ROSHID MR. A ROSHID MS. M R DEVI MS. M R DEVI MS. T BEGUM
18	RFA/82/2018 CAVT. NO.0591/2018 WITH LCR WITH I.A.(Civil)/4078/2019 in RFA/82/2018	SRI NALIN MIKIR AND 7 ORS Versus SRI PULIN MIKIR AND 2 ORS SRI NALIN MIKIR AND 7 ORS Versus SRI PULIN MIKIR AND 5 ORS	MR D TALUKDAR MR K K BARUAH MR D TALUKDAR	MR. S K GOSWAMI (r-1 to 3) MR. R SHARMA MR. H C SARMA (r-1 to 3) MR H DEKA MS F BEGUM (R1-R3) MD A S ALI (R1-R3) FOR CAVEATOR MR. J OJAH (R1-R3) MR. A M BARBHUIYA MR. A KHANIKAR
19	RSA/132/2018 WITH LCR	ABDUL HANIF AHMED and 3 ORS Versus MD ABDUL SAHED and ORS	MS. S RASUL MS.R CHETRI	MR. H R A CHOUDHURY(Sr.Adv.)(R-1-3(i)&3(ii)) MRS. R CHOUDHURY(R-1-3(i)&3(ii)) MR. R K D CHOUDHURY(R-6)
20	RFA/9/2020 WITH LCR WITH I.A.(Civil)/350/2020 in RFA/9/2020	SMTI BHANUMATI MALAKAR AND ANR Versus SRI PINTU MALAKAR AND 14 ORS SMTI BHANUMATI MALAKAR AND ANR Versus SRI PINTU MALAKAR AND 14 ORS	MR H R A CHOUDHURY MS. R CHOUDHURY MR. D CHAKRABARTY MR H R A CHOUDHURY MS. R CHOUDHURY MR. D CHAKRABARTY	GA, ASSAM MR. P K ROY (R-1 TO 12) MR. S K CHAKRABORTY (R-1 TO 12) MRS. A CHAKRABORTY (R-1 TO 12) MS. M DUTTA (R-1 TO 12) GA, ASSAM
21	MACApp./199/2020 WITH LCR WITH I.A.(Civil)/3040/2022 in MACApp./199/2020	ORIENTAL INSURANCE CO LTD Versus SWEETY KAPOOR HUSSAIN AND 5 ORS SWEETY KAPOOR HUSSAIN AND 2 ORS Versus ORIENTAL INSURANCE CO LTD AND 3 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA MR G JALAN MS. C MOZUMDAR MR. S P SHARMA	MR. SK S N MOHAMMAD MR. S K SANGANERIA MR. N BHATRA MS. P BARUAH MS. R D MOZUMDAR

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LEAVE NOTE OF ADVOCATES FOR 14/09/2023

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1)	MR. B K DAS	01-09-2023	To	17-09-2023
2)	MS. P DAS	01-09-2023	To	17-09-2023
3)	MRS. V L SINGH	07-09-2023	To	10-11-2023
4)	MR P K KALITA	01-09-2023	To	20-09-2023
5)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
6)	MRS. R S CHOUDHURY	08-09-2023	To	19-09-2023
7)	MS. R D MOZUMDAR	07-09-2023	To	14-09-2023
8)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
9)	MR. B NATH	14-09-2023	To	11-10-2023
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15)	MR S SARMA	09-09-2023	To	18-09-2023
16)	MR R GOENKA	11-09-2023	To	20-09-2023
17)	MR A GOENKA	11-09-2023	To	20-09-2023
18)	MR D C K HAZARIKA	13-09-2023	To	30-09-2023
19)	MS. T SOM	19-09-2023	To	20-09-2023
20)	MR. M BHAGABATI	13-09-2023	To	15-09-2023
21)	MR N J DAS	13-09-2023	To	14-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>			
1 Bail Appln./3216/2023	ALTAF ALI Versus THE STATE OF ASSAM	MR A R MEDHI	PP, ASSAM
2 Bail Appln./3224/2023	HABIBUL ISLAM MOLLAH Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
3 Bail Appln./3228/2023	SUKKUR ALI Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
<u>MOTION</u>			
4 Crl.Rev.P./374/2023	RAVINDER GUPTA AND 4 ORS Versus ARPNA GUPTA	MR. P J SAIKIA, SR. ADV MR. R S MISHRA MS M NIROLA	
5 Crl.Rev.P./380/2023	MRINMOY BORAH @ SUM Versus THE STATE OF ASSAM AND ANR	MR. J BARMAN MR D J BORO	PP, ASSAM
6 Crl.Pet./919/2023	SUKRANA BEGUM BARBHUIYA AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR. A R TALUKDAR	PP, ASSAM
7 Crl.Pet./965/2023	UTPAL KHAHLARI AND 4 ORS Versus THE STATE OF ASSAM AND ANR	MR S M ABDULLAH P MR D SAIKIA MR. B K DAS	PP, ASSAM
8 Crl.Pet./966/2023	MOINUDDIN ALI Versus THE STATE OF ASSAM	MR I RAFIQUE MRS S A CHOUDHURY MS A AFREEN MS. R. R. SAIKIA	PP, ASSAM
9 Crl.Pet./969/2023	RUPAK DAS AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR T H HAZARIKA MR M CHETIA MR A RASHID	PP, ASSAM
10 Crl.Pet./973/2023	DIGANTA KATH BARUAH Versus THE STATE OF ASSAM AND ANR.	MR. K BORUAH MR. M ALAM	PP, ASSAM
11 AB/3117/2023	NUR JAMAL HOQUE @ NUR JAMAL SK Versus THE STATE OF ASSAM	MR. A T SARKAR MS S PATAR	PP, ASSAM

12	AB/3124/2023	GULZAR HUSSAIN Versus THE STATE OF ASSAM	MR M H AHMED I AMIN MR. D KHAN	PP, ASSAM
13	AB/3136/2023	HABEJ KHAN Versus THE STATE OF ASSAM	MR F HAQUE MR A ISLAM	PP, ASSAM
14	AB/3137/2023	JAHANUR RAHMAN Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	PP, ASSAM
15	AB/3138/2023	MOHI UDDIN Versus THE STATE OF ASSAM	MS. G BORAH	PP, ASSAM
16	AB/3144/2023	NIBEJITA PAIT AND ANR Versus THE STATE OF ASSAM	MR. B BARUAH	PP, ASSAM
17	AB/3145/2023	ALTAB HUSSAIN Versus THE STATE OF ASSAM	MRS R BEGUM MR. N AHMED MR R A AHMED	PP, ASSAM
<u>ADMISSION</u>				
18	Crl.Pet./678/2018 FIXED	SYEDA ARSIDA SULTANA Versus THE STATE OF ASSAM AND 2 ORS.	MR. J I BORBHUIYA F BEGUM MR. L MOHAN	PP, ASSAM
<u>BAIL HEARING</u>				
19	AB/3013/2022 WITH OFFICE NOTE, FIXED	KAJI HOBIBUR RAHMAN Versus THE STATE OF ASSAM	MR. A M BORA MR M J QUADIR MR. V A CHOWDHURY	PP, ASSAM
20	WITH Crl.Pet./714/2021	KAJI HOBIBUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR M J QUADIR MR. K MIRA MR S S ISLAM	MR. S KALITA (R-2) MR. S KAKATI (R-2) MR P DAS (R-2) PP, ASSAM
21	AB/3591/2022 FIXED	RAJDIP BHUYAN Versus THE STATE OF ASSAM	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MR. L M RAHMAN	PP, ASSAM
22	WITH AB/1514/2023	RAJDIP BHUYAN Versus THE STATE OF ASSAM	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB MS L HMAR	PP, ASSAM
23	AB/570/2023 FIXED	MD. FIDUSUR RAHMAN Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MS M ZOMUANPUII MR P DOLEY	PP, ASSAM
24	WITH AB/2182/2023	FIDUSUR RAHMAN Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR. R KALITA MR H AGARWAL MR J SINGH MS M ZOMUANPUII MR P DOLEY	PP, ASSAM
25	AB/2304/2023 FIXED	MOHIBUL HUSSAIN @ MOHIBUL HASSAN Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
26	AB/2312/2023 FIXED	MD. ROFIKUL ALI Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR H AGARWAL	PP, ASSAM
27	AB/2314/2023 FIXED	BHUPEN PATOWARY Versus THE STATE OF ASSAM	MR. D K DAS MR P P MEDHI	PP, ASSAM
28	AB/2640/2023 FIXED	HAFIJUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR S H SIKDAR MR. S HAQUE	PP, ASSAM

29	AB/2828/2023	RAJESH KUMAR Versus THE STATE OF ASSAM	MS. D S NEOG MR. P J SAIKIA	PP, ASSAM
30	AB/2836/2023 FIXED	SHAHJAHAN ALI AHMED @ SHAHJAN ALI Versus THE STATE OF ASSAM	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY MS. S ROY MR. R ISLAM	PP, ASSAM
31	AB/2850/2023	JOHIRUL ISLAM @ JOHIRUL ALI AKAND Versus THE STATE OF ASSAM	MR. I ALAM MR. T SK	PP, ASSAM
32	AB/2852/2023	ABUL KALAM AND ANR Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM
33	AB/2858/2023 FIXED	SAMARJYOTI DAS @ SAMARENDRA DAS AND ANR Versus THE STATE OF ASSAM	MR. M I HUSSAIN MR. S M RAHMAN SK ABDULLAH	PP, ASSAM
34	AB/2871/2023 FIXED	MD. CHAHAR ALI Versus THE STATE OF ASSAM	MR P UPADHYAY MR A UPADHYAY	PP, ASSAM
35	AB/2910/2023 FIXED	ROFIQUL ISLAM Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
36	AB/2936/2023 FIXED	AINUL HOQUE Versus THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM
37	AB/2960/2023 FIXED	MUKADDE ALI @ BUDHA Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED	PP, ASSAM
<u>ORDERS</u>				
38	I.A.(CrI.)/435/2022 PART-HEARD, WITH LCR, FIXED	HARUN ALI Versus THE STATE OF ASSAM AND 2 ORS.	MR P KATAKI MRS R BEGUM	MR Z KAMAR (r-3) MR D TALUKDAR (R-2) MR. T N DAS (r-3) MR S CHAKRABORTY(R-2) MR P CHOUDHURY (R-2) MR B TALUKDAR (r-3) PP, ASSAM
39	CrI.Pet./308/2023 FIXED	JAHANARA RAHMAN Versus DHARMAKANTA GOGOI AND ANR	MR. A K SHARMA MR R KASHYAP MR. A AHAD	MR. ABU JAHID PP, ASSAM MR. M B ISLAM
40	I.A.(CrI.)/819/2023 in CrI.Rev.P./8958/2023 WITH CrI.Rev.P./8958/2023 (Filing Number)	NABA KUMAR BARUAH Versus THE STATE OF ASSAM AND ANR. NABA KUMAR BARUAH Versus THE STATE OF ASSAM AND ANR (B)	K U AHMED MS P SARMA K U AHMED	PP, ASSAM
<u>HEARING</u>				
41	CrI.A./14/2023 1 Y 2 M 13 D :PART-HEARD, WITH LCR 4 FILES, FIXED WITH I.A.(CrI.)/47/2023 in CrI.A./14/2023	MANTU KUMAR Versus THE STATE OF ASSAM AND ANR. MANTU KUMAR Versus THE STATE OF ASSAM AND ANR.	MR S K NATH MR H BETALA MR C KUMAR RIYAZ KHAN MR S K NATH MR H BETALA MR C KUMAR RIYAZ KHAN	PP, ASSAM PP, ASSAM
42	CrI.A./203/2010 WITH OFFICE NOTE, LCR 7 FILES	THE STATE OF ASSAM Versus ASHIK ALI	PP, ASSAM	MR.A M MAZUMDAR MR.F K R AHMED MR.M K HUSSAIN MR.A CHOUDHURY

43	Crl.Pet./855/2015 WITH LCR 1 FILE, B/O	KAUSHIK BARUAH Versus THE STATE OF ASSAM AND ANR	MR.R SHARMA MR.P J BARMAN MS.S BARUA MRS.P PHUKAN	MR.R DUBEYR-2 MS.A B KAYASTHA(R-2) PP, ASSAM
44	Crl.Pet./747/2021 WITH LCR 3 FILES, B/O	IMAN ALI Versus THE STATE OF ASSAM AND ANR	MR. S B LASKAR MR. H A LASKAR MR. R ISLAM	PP, ASSAM
45	I.A.(Crl.)/440/2022 WITH LCR 3 FILES in Crl.A./186/2022	PINKU KALITA Versus THE STATE OF ASSAM AND ANR	MR B P BORAH MR P J DUTTA MR R S RONGHANG MISS. J GOGOI	PP, ASSAM
	WITH Crl.A./186/2022	PINKU KALITA Versus THE STATE OF ASSAM AND ANR	MR B P BORAH MR P J DUTTA MR R S RONGHANG MISS. J GOGOI	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 14/09/2023

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1)	MR. B K DAS	01-09-2023	To	17-09-2023
2)	MS. P DAS	01-09-2023	To	17-09-2023
3)	MRS. V L SINGH	07-09-2023	To	10-11-2023
4)	MR P K KALITA	01-09-2023	To	20-09-2023
5)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
6)	MRS. R S CHOUDHURY	08-09-2023	To	19-09-2023
7)	MS. R D MOZUMDAR	07-09-2023	To	14-09-2023
8)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
9)	MR. B NATH	14-09-2023	To	11-10-2023
10)	MR J DAS	08-09-2023	To	06-10-2023
11)	MS. A VERMA	11-09-2023	To	16-09-2023
12)	MR J C BORAH	11-09-2023	To	22-09-2023
13)	MR. U K BORTHAKUR	09-09-2023	To	14-09-2023
14)	MR D K DAS	14-09-2023	To	21-09-2023
15)	MR S SARMA	09-09-2023	To	18-09-2023
16)	MR R GOENKA	11-09-2023	To	20-09-2023
17)	MR A GOENKA	11-09-2023	To	20-09-2023
18)	MR D C K HAZARIKA	13-09-2023	To	30-09-2023
19)	MS. T SOM	19-09-2023	To	20-09-2023
20)	MR. M BHAGABATI	13-09-2023	To	15-09-2023
21)	MR N J DAS	13-09-2023	To	14-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday, 14th September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	WP(C)/5873/2014 WITH LCR	BRAJEN HALOI Versus THE STATE OF ASSAM AND 4 ORS	MS.A K CHOUDHURY MR.M CHOUDHURY MR.D CHOUDHURY MR.T ALI MR.H BAILUNG	GA, ASSAM MR. A DHAR (R5) MD F FARIDI (R5)
2	WP(C)/6116/2014	MUKUL BAYAN Versus THE STATE OF ASSAM AND 4 ORS	MR.S CHOUDHURY MS.S BEGUM	GA, ASSAM MR.M U MONDAL MR.M HUSSAIN MR.A WAHAB MR.H R AHMED SC, TRANSPORT
3	WP(C)/6816/2014	RANJUMONI SARMAH and 60 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR.B CHAKRAVARTY MR.T ISLAM MS.B BAISHYA MS.S KEMPRAI	MR. N.K. DEV NATH, SC, P AND R.D. GA, ASSAM
4	I.A.(Civil)/3063/2022 FIXED in WP(C)/2639/2014 WITH WP(C)/2639/2014	SMT. BULBULI BORGOHAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. A CHAMUAH MR. P K BHUYAN	GA, ASSAM SC, REVENUE
		SMT. BULBULI BORGOHAIN Versus THE STATE OF ASSAM AND 4 ORS	MR.R SARMA MR.K K GOSWAMI MR. A CHAMUAH MR. P K BHUYAN MR.P BHUYAN MS.M PAUL MR. C P SHARMA	MR. R BORPUJARI (SC, REVENUE & DISASTER MANAGEMENT DEPT.) MR. N GOSWAMI (GA, ASSAM, R-2,3,4,5)
	WITH			
5	Cont.Cas(C)/625/2016	SMT. BULBULI BORGOHAIN Versus LAKHINANDAN SAHARIA	MR. A CHAMUAH MR.P K BHUYAN MR.C P SHARMA	MS. A VERMA MS U DAS
	WITH			
6	WP(C)/2704/2017	BULBULI BORGOHAIN Versus THE STATE OF ASSAM and 3 ORS.	MR. A CHAMUAH MR.P K BHUYAN MS.N DEKA MR.S D ROY MS.K BARPUJARI MR.C P SHARMA	GA, ASSAM MS. N. BORDOLOI, SC, REVENUE AND DISASTER MANAGEMENT DEPT

OLD PENDING CASES (MORE THAN 10 YEARS)

7	WP(C)/880/2011 FIXED	THE MANAGEMENT OF U.F.M INDUSTRIES LTD. Versus SHRI SASHI MOHAN ROY and ORS	MR.A DASGUPTA MR.B PRASAD MR.P BHOWMICK	MR.S DAS MR. A KALITA MS. U. DAS, SC, LABOUR AND UNEMPLOYMENT,
<u>ORDER (STAY VACATING)</u>				
8	WP(C)/4285/2023 PART-HEARD, B/O	SHAMBU RABIDAS Versus THE STATE OF ASSAM AND 16 ORS	MR. D HUSSAIN MR. R A CHOUDHURY MD I H LASKAR MR. R A MAZUMDER	SC, P AND R.D. GA, ASSAM
	WITH I.A.(Civil)/2552/2023 in WP(C)/4285/2023	SHAMIM NEWAJ LASKAR AND 8 ORS Versus SHAMBU RABIDAS	MR H I CHOUDHURY MR. K P PATHAK MR. A S TAPADER MR REZABUL HOQUE MR ARINDAM BARUAH	GA, ASSAM MR. D HUSSAIN
<u>ADMISSION</u>				
9	WP(C)/1188/2022 (TOP OF THE LIST), FIXED	M/S GANESH ELECTRICALS PVT LTD Versus THE STATE OF ASSAM AND 3 ORS	MR B K SINGH MS. D PEGU	GA, ASSAM SC, APDCL
	WITH			
10	WP(C)/1189/2022	M/S GANESH ELECTRICALS PVT LTD Versus THE STATE OF ASSAM AND 3 ORS	MR B K SINGH MS. D PEGU	GA, ASSAM SC, APDCL
	WITH			
11	WP(C)/1190/2022	M/S GANESH ELECTRICALS PVT LTD Versus THE STATE OF ASSAM AND 3 ORS	MR B K SINGH MS. D PEGU	GA, ASSAM SC, APDCL
	WITH			
12	WP(C)/1191/2022	M/S TROM INDUSTRIES LTD Versus THE STATE OF ASSAM AND 3 ORS	MR B K SINGH MS. D PEGU	GA, ASSAM SC, APDCL
	WITH			
13	WP(C)/1196/2022	M/S TROM INDUSTRIES LTD Versus THE STATE OF ASSAM AND 3 ORS	MR B K SINGH MS. D PEGU	GA, ASSAM SC, APDCL
	WITH			
14	WP(C)/1199/2022	POWER AND INSTRUMENTATION GUJARAT LIMITED Versus THE STATE OF ASSAM AND 3 ORS	MR B K SINGH MS. D PEGU	GA, ASSAM SC, APDCL
	WITH			
15	WP(C)/3900/2020 FIXED	M/S. DURGA KRISHNA STORE PVT. LTD. Versus INDIAN OIL CORPORATION LIMITED AND 6 ORS.	MR. R HUSSAIN MRS. S ROY	SC, I O C
	WITH I.A.(Civil)/1312/2021 in WP(C)/3900/2020	THE INDIAN OIL CORPORATION LTD. AND 6 ORS. Versus M/S. DURGA KRISHNA STORE PVT. LTD.	MR P BHARDWAJ	MR R HUSSAIN
	WITH			
16	WP(C)/279/2020	M/S DURGA KRISHNA STORE PVT LTD Versus INDIAN OIL CORPORATION AND 2 ORS	MR. R HUSSAIN MRS. S ROY	MR. M K CHOUDHURY MR. P BHARDWAJ (SC, I.O.C)
	WITH			
17	Cont.Cas(C)/356/2021	DURGA KRISHNA STORE PVT LIMITED Versus ISHAN SHARMA AND ANR	MR. R HUSSAIN	MR. M K CHOUDHURY (R- 1,2) MR P BHARDWAJ (R-1,2)
	WITH			
18	WP(C)/6372/2021	DURGA KRISHNA STORE PVT LTD Versus INDIAN OIL CORPORATION AND 7 ORS	MR. R HUSSAIN MR. A A AHMED	SC, I O C
	WITH			
19	WP(C)/3556/2021 FIXED	DINESH SAH Versus THE UNION OF INDIA AND 4 ORS	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	MRS. UMA CHAKRABORTY (SR. RAILWAY ADVOCATE) MS. M CHATTERJEE MS. M ACHARYYA MR. K MALAKAR SC, RAILWAY

	WITH I.A.(Civil)/1061/2022 in WP(C)/3556/2021	THE UNION OF INDIA , Versus DINESH SAH		
20	WITH WP(C)/3557/2021	SADHU ROY Versus THE UNION OF INDIA AND 4 ORS.	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	MRS. UMA CHAKRABORTY (SR. RAILWAY ADVOCATE) MS. M CHATTERJEE MS. M ACHARYYA MR. K MALAKAR SC, RAILWAY
	WITH I.A.(Civil)/931/2022 in WP(C)/3557/2021	THE UNION OF INDIA , Versus SADHU ROY	MRS. UMA CHAKRABORTY	
21	WP(C)/4402/2021 FIXED	MONTU RONGPI AND 8 ORS. Versus THE UNION OF INDIA AND 18 ORS.	MR. M SARANIA MD. S U AHMED MR. A I KATHAR MS N RAI	GA, ASSAM SC, NHIDC ASSTT.S.G.I. SC, K A A C
22	WP(C)/4430/2021 FIXED	PADMARAJ RJ Versus THE UNION OF INDIA AND 6 ORS	MR T H HAZARIKA MR. R DUBEY MR M CHETIA MS. A B KAYASTHA MR. A N I HUSSAIN MR A RASHID MR. K ISLAM MR N AHMED	MR. N SARKAR (R-7) MR. D MAZUMDAR (R-7) MR P K BASU (R-7) SC, RAILWAY
23	WP(C)/7184/2021 B/O	DAYAL CH DEY Versus THE STATE OF ASSAM AND 7 ORS	MR. M J BARUAH MS B MAJUMDER MS M NEOG	GA, ASSAM MR. P K ROYCHOUDHURY (r-5 to 8) MR. N G KUNDU (r-5 to 8) MR G DEKA (r-5 to 8) MS. P UPAMANYU SC, REVENUE
24	WITH WP(C)/5449/2019	ASHOK KUMAR GARODIA AND 3 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. P K ROYCHOUDHURY MR. N G KUNDU	GA, ASSAM MR. M J BARUAH (R-4) MS B MAJUMDER (R-4) MS M NEOG (R-4) SC, REVENUE
	WITH I.A.(Civil)/2982/2022 in WP(C)/5449/2019	ON THE DEATH OF NEPAL CHANDRA DE HIS LEGAL HEIRS DAYAL CH DEY Versus THE STATE OF ASSAM AND 7 ORS.	MR. M J BARUAH MS B MAJUMDER MS M NEOG	GA, ASSAM MR. P K ROYCHOUDHURY MR. N G KUNDU SC, REVENUE
HEARING				
25	WP(C)/5254/2013 FIXED	JOGENDRA NATH SAIKIA Versus THE STATE OF ASSAM AND 2 ORS	MS.A BEGUM MR.M DUTTA MR.P N GOSWAMI MR.S N TAMULI MS.P K ZANNAT	PP, ASSAM
26	WP(C)/7241/2013 FIXED	BIJOY BASUMTARY Versus THE BODOLAND TERRITORIAL COUNCIL and 5 ORS	MR.P C DEY MR.K KALITA MR B CHANDA	GA, ASSAM MS. B BHUYAN SC, BTC MR. A. BARUAH, SC, FOREST
	WITH MC/833/2015 in WP(C)/7241/2013	BIJOY BASUMTARY Versus THE BODOLAND TERRITORIAL COUNCIL and 5 ORS	MR.P C DEY MR.K KALITA MR B CHANDA	SC, BTC
27	WP(C)/5850/2014 FIXED	BHODRESWAR MECH and ANR Versus THE STATE OF ASSAM AND 3 ORS	MR.A R AGARWALA MR.A K BARUAH MS.T HASNU AMICUS CURIAE	GA, ASSAM
28	WP(C)/4438/2015	ABDUL RAZZAK AHMED Versus THE STATE OF ASSAM AND 2 ORS	MR.S K TALUKDAR MR.J M A CHOUDHURY MS.H DAS	GA, ASSAM M KATAKY SC, A.H and V. DEPT.

Versus
THE STATE OF ASSAM AND 5 ORS

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LEAVE NOTE OF ADVOCATES FOR 14/09/2023

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1)	MR. B K DAS	01-09-2023	To	17-09-2023
2)	MS. P DAS	01-09-2023	To	17-09-2023
3)	MRS. V L SINGH	07-09-2023	To	10-11-2023
4)	MR P K KALITA	01-09-2023	To	20-09-2023
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6)	MRS. R S CHOUDHURY	08-09-2023	To	19-09-2023
7)	MS. R D MOZUMDAR	07-09-2023	To	14-09-2023
8)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
9)	MR. B NATH	14-09-2023	To	11-10-2023
10)	MR J DAS	08-09-2023	To	06-10-2023
11)	MS. A VERMA	11-09-2023	To	16-09-2023
12)	MR J C BORAH	11-09-2023	To	22-09-2023
13)	MR. U K BORTHAKUR	09-09-2023	To	14-09-2023
14)	MR D K DAS	14-09-2023	To	21-09-2023
15)	MR S SARMA	09-09-2023	To	18-09-2023
16)	MR R GOENKA	11-09-2023	To	20-09-2023
17)	MR A GOENKA	11-09-2023	To	20-09-2023
18)	MR D C K HAZARIKA	13-09-2023	To	30-09-2023
19)	MS. T SOM	19-09-2023	To	20-09-2023
20)	MR. M BHAGABATI	13-09-2023	To	15-09-2023
21)	MR N J DAS	13-09-2023	To	14-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (AB)</u>			
1 AB/3120/2023	WAKIB ALI @ AKIB ALI AND ANR Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS A BEGUM	PP, ASSAM
2 AB/3128/2023	AKLIMA KHATUN @ MUSSTT AKLIMA KHATUN Versus THE STATE OF ASSAM	MR. J A AHMED MR. K M HASSAN	PP, ASSAM
3 AB/3129/2023	NAZRUL BAX AND ANR Versus THE STATE OF ASSAM	MR S H SIKDAR MR. S HAQUE S YESMIN	PP, ASSAM
4 AB/3130/2023	MERAJUL ISLAM Versus THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED P. GHOSH	PP, ASSAM
5 AB/3131/2023	HASHEM ALI AND ANR Versus THE STATE OF ASSAM	MRS. B GOGOI MR G CHAMUAH MR J A AHMED	PP, ASSAM
<u>MOTION</u>			
6 Crl.Rev.P./329/2023 FIXED	AJIT ROY Versus THE STATE OF ASSAM	MR Z ALAM MS. S NAZNEEN MR. S K DAHAL	PP, ASSAM
7 Crl.Pet./967/2023	ABDUR REJJAK Versus THE STATE OF ASSAM AND ANR	MR. P RAHMAN MR S ISLAM	PP, ASSAM
8 Crl.Pet./968/2023	MD. RYADULLA @ RYADULLA RAHMAN Versus THE STATE OF ASSAM AND ANR	MRS S RAHANA MR. A M AHMED MR. M K HUSSAIN P. GHOSH	PP, ASSAM
<u>ADMISSION</u>			
9 WP(C)/2068/2021 PART-HEARD, FIXED	M/S LALIT POLY WEAVE LLP Versus THE STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR P BARUAH MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, FINANCE AND TAXATION GA, ASSAM

10	WITH WP(C)/1586/2021	M/S VRIDHI IRON AND STEELS Versus THE STATE OF ASSAM AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	GA, ASSAM
11	WITH WP(C)/1607/2021	M/S BURAKIA STEEL AND ALLOYS Versus THE STATE OF ASSAM AND 4 ORS	DR. ASHOK SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	GA, ASSAM SC, TAXES
12	WITH WP(C)/1662/2021	M/S HALCO ALUMINIUM EXTRUSIONS Versus THE STATE OF ASSAM AND 5 ORS.	DR. A SARAF MR. S CHETIA MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, FINANCE AND TAXATION GA, ASSAM SC, INDUSTRIES AND COMMERCE
13	WITH WP(C)/1666/2021	SAJJAN KUMAR JALAN (HUF) AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	DR. A SARAF MR. S CHETIA MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, FINANCE AND TAXATION GA, ASSAM
14	WITH WP(C)/1742/2021	M/S SANJAY ISPAT Versus THE STATE OF ASSAM AND 3 ORS	DR. ASHOK SARAF MR. S CHETIA MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA	GA, ASSAM MR. N N DUTTA SC, TAXES
15	WITH WP(C)/1834/2021	M/S ECO TECH PAPERS Versus THE STATE OF ASSAM AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, FINANCE AND TAXATION GA, ASSAM
16	WITH WP(C)/1837/2021	KAMLANG SAW AND VENEER MILLS PVT. LTD. Versus THE STATE OF ASSAM AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, FINANCE AND TAXATION GA, ASSAM
17	WITH WP(C)/2500/2021	M/S RAMDHENU PACKAGING SOLUTIONS Versus THE STATE OF ASSAM AND 4 ORS	DR. A SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, FINANCE AND TAXATION GA, ASSAM

BAIL HEARING (BA)

18	Bail Appln./2798/2023 WITH OFFICE NOTE, FIXED	MD MAJBUL ALI Versus THE STATE OF ASSAM	MR. N J DUTTA MR. N AHMED MR. M M ZAMAN MR A BASUMATARY D HUSSAIN	PP, ASSAM
19	Bail Appln./2919/2023 FIXED	GOPIKA CHAKRABORTY Versus HE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
20	Bail Appln./2988/2023 FIXED	ROHIT SAIKIA Versus THE STATE OF ASSAM	MR MINTU SAIKIA MS R DUTTA	PP, ASSAM
21	Bail Appln./2994/2023 FIXED	RUBUL ALI Versus THE STATE OF ASSAM	MR P SHARMAH MR R CHETRY	PP, ASSAM
22	Bail Appln./3041/2023 FIXED	PINKI DAS Versus THE STATE OF ASSAM	MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
23	Bail Appln./3059/2023 FIXED	SEBU BEGUM Versus THE STATE OF ASSAM	MR. A AHMED MR A AHMED	PP, ASSAM
24	Bail Appln./3115/2023 FIXED	MOIDUL ALI @ MOHIDUL ISLAM Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR M HOQUE MR S HUSSAIN MR A ALAM	PP, ASSAM
25	Bail Appln./3134/2023 FIXED	SURAJ ALI Versus THE STATE OF ASSAM	MR. L GOGOI	PP, ASSAM
<u>BAIL HEARING</u>				
26	AB/2742/2022	MANARANJAN BRAHMA Versus THE STATE OF ASSAM	MR S NEOGI	PP, ASSAM
27	AB/3294/2022 FIXED	SHAJAHAN ALI AKAND Versus THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED P. GHOSH	PP, ASSAM
28	AB/743/2023 FIXED	RAJU ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR M HOQUE MS S DEVI	PP, ASSAM
29	AB/1048/2023 FIXED	SAMIR ALI AND 8 ORS Versus THE STATE OF ASSAM	MR KUTUB ALI MD S ALI MD G HUSSAIN	PP, ASSAM
30	AB/1101/2023 FIXED	TAMEZ UDDIN AND 3 ORS Versus THE STATE OF ASSAM	MD. I HUSSAIN MD A RAHMAN	
31	AB/1307/2023 FIXED	DEEPANKAR KALITA Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS MS J AKTAR	
32	WITH AB/958/2023	DISAKHA KASHYAP Versus THE STATE OF ASSAM	DR. J. D. KHAUND MS B PAUL	PP, ASSAM
33	AB/1813/2023 FIXED	SAKINA BEGUM Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M ALAM MR G J TALUKDAR MS R DEKA	PP, ASSAM
34	AB/2158/2023 FIXED	JIYARUL ALI @ JIA RAKMAN AND 12 ORS Versus THE STATE OF ASSAM	MR. A ROSHID MS. T BEGUM	PP, ASSAM
35	AB/2209/2023 FIXED	AMIR HAMJA Versus THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. M ALOM	PP, ASSAM
36	AB/2272/2023 FIXED	NAZMUL HOQUE AND ANR. Versus THE STATE OF ASSAM	MR Z HUSSAIN MS B B AHMED MR. RASHIDUL ISLAM	PP, ASSAM

37	AB/2291/2023 FIXED	JITU SARMA @ JITUMONI SARMA Versus THE STATE OF ASSAM	L K BORAH	PP, ASSAM
38	AB/2505/2023 FIXED	TAPAN KR BHOWMICK AND 2 ORS Versus THE STATE OF ASSAM	MR. T J MAHANTA MR D KALITA MR. M HUSSAIN MR. P DUTTA	PP, ASSAM
39	AB/2598/2023 FIXED	PARAG DEKA Versus THE STATE OF ASSAM	MR P SONOWAL MR D MEDHI	PP, ASSAM
40	AB/2703/2023 FIXED	ABUL KALAM AZAD @ ABDUL KALAM Versus THE STATE OF ASSAM	MR. J A AHMED	MR. A K AZAD (FOR INFORMANT) PP, ASSAM
41	AB/2855/2023 FIXED	KASHEM ALI MONDAL @ KASHEM MONDAL AND ANR Versus THE STATE OF ASSAM	MR. A GONI MRS M BARMAN MR. M ISLAM	PP, ASSAM
42	AB/2880/2023 FIXED	JJARUL HOQUE @ JJARUL ISLAM AND ANR. Versus THE STATE OF ASSAM	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR. S. SUR MR S AFRIDI	PP, ASSAM
43	AB/2991/2023 FIXED	MOHAN DOLEY AND ANR. Versus THE STATE OF ASSAM	MR A KHANIKAR R L CHUTIA	PP, ASSAM
44	AB/2994/2023 FIXED	MANIK LAL GOALA AND 4 ORS Versus THE STATE OF ASSAM	MR. S P CHOUDHURY MS B DEVI MS. M BORA MR. S. J. SARKAR	PP, ASSAM
45	AB/3001/2023 FIXED	RENU MIA Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
46	AB/3028/2023 FIXED	MD MAHRUM ALI @ BABU AND 5 ORS Versus THE STATE OF ASSAM	MR. A K AZAD MS S DEVI	PP, ASSAM
47	AB/3031/2023 FIXED	MD. MIJANUR RAHMAN Versus THE STATE OF ASSAM	MR DEBA SARMAH MS N SHYAM	PP, ASSAM
48	AB/3041/2023 FIXED	MOHENDRA SAIKIA AND ANR. Versus THE STATE OF ASSAM	MR. P J SAIKIA MS D DUTTA	PP, ASSAM
49	AB/3054/2023 FIXED	AFSER ALI AND ANR Versus THE STATE OF ASSAM	MR. S B LASKAR MR. H A LASKAR MR A CHAKRABARTY A. H. AHMED MD. S ALI	PP, ASSAM
<u>ORDERS</u>				
50	I.A.(CrI.)/121/2023 AB 3045/2022(D/O) in AB/3045/2022	ANISA KHATUN, Versus MONSOOR AHMED AND ANR.	MS. J PAUL MR B. RAHMAN	MR. M ISLAM (r-1) PP, ASSAM
<u>QUASHMENT</u>				
51	CrI.Pet./77/2019 WITH LCR 1 FILE, FIXED	SEFALI SUTRADHAR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M I HUSSAIN MS. P AHMED MR. A AHMED	PP, ASSAM
52	CrI.Pet./786/2021 FIXED	M/S PREMIUM BONDED WAREHOUSE Versus THE STATE OF ASSAM AND ANR	MR. O P BHATI MR T C DAS MR. P SARMA MR. S K GUPTA MR. M K GOGOI	MR. P N GOSWAMI (R-2) PP, ASSAM
53	CrI.Pet./359/2022 WITH LCR 2 FILES, FIXED	THE STATE OF ASSAM AND ANR Versus NIZAM UDDIN MAZARBHUIYA	MR. P N GOSWAMI MR. M PHUKAN ADDL. AG, ASSAM	MR. P K ROYCHOUDHURY MR N DASGUPTA (r-1) MD. A KHAN MS P SIKDAR (r-1)

54	WITH Crl.Pet./1255/2022	THE STATE OF ASSAM AND ANR Versus SHYAM SUNDAR PAUL	MR. R R KAUSHIK PP, ASSAM	MR. D HUSSAIN MR. R A CHOUDHURY MR. A S TAPADER MR. R A MAZUMDER MR. H ISLAM
55	WITH Crl.Pet./1256/2022	THE STATE OF ASSAM Versus SHYAM SUNDAR PAUL	MR. R R KAUSHIK PP, ASSAM	MR. D HUSSAIN MR. R A CHOUDHURY MR. A S TAPADER MR. R A MAZUMDER MR. H ISLAM
56	WITH Crl.Pet./74/2023	THE STATE OF ASSAM AND ANR Versus ABHAY SINGH		MR. K BORUAH MR. M ALAM
57	WITH Crl.Rev.P./267/2023	GOBINDA GOPE Versus THE STATE OF ASSAM AND ANR	MS S S ZIA	ADDL PP, ASSAM
58	WITH Crl.Rev.P./290/2023	MASTUFA UDDIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR J M SULAIMAN	PP, ASSAM
59	WITH Crl.Rev.P./296/2023	NASIRUL ISLAM Versus THE STATE OF ASSAM	MR. M RAHMAN MS R BEGUM	PP, ASSAM
60	Crl.Pet./882/2022 WITH LCR 2 FILES, FIXED	PRASHNA BRAHMA AND ANR Versus THE STATE OF ASSAM AND ANR	MR. A M BORA MR B PAUL	PP, ASSAM
	WITH I.A.(Crl.)/546/2023 in Crl.Pet./882/2022	PRASHNA BRAHMA AND ANR Versus THE STATE OF ASSAM AND ANR	MR. D P BORAH MR B PAUL	
61	Crl.Pet./1121/2022 WITH LCR 8 PARTS, FIXED	MRIGEN HALOI Versus THE STATE OF ASSAM AND ANR.	MR. A M BORA MR. D GAGAI MR. V A CHOWDHURY	MR. S K TALUKDAR (R-2) PP, ASSAM
62	Crl.Pet./1277/2022 WITH LCR 2 FILES, FIXED	TULESWAR PEGU AND 14 ORS. Versus THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MS. P BORAH	PP, ASSAM
63	Crl.Pet./316/2023 FIXED	ALOK KUMAR Versus CENTRAL BUREAU OF INVESTIGATION	MR R K MOUR	SC, CBI
HEARING				
64	Crl.A./185/2010 WITH LCR 4 FILES	DEBARU BHUMIJ Versus THE STATE OF ASSAM	MR.G N SAHEWALLA MR.P BORA MS.M JAIN MD.ASLAM	PP, ASSAM
65	I.A.(Crl.)/312/2023 WITH LCR 2 FILES, FIXED in Crl.Pet./1264/2022	SURANJANA HAZARIKA, Versus THE STATE OF ASSAM AND ANR	MR. R HAZARIKA MR. R HAZARIKA	PP, ASSAM
	WITH Crl.Pet./1264/2022	DR. FARHIN IQBAL Versus THE STATE OF ASSAM AND ANR	MR. A M BORA MR. R J DAS MRS S SAIKIA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 14/09/2023

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1)	MR. B K DAS	01-09-2023	To	17-09-2023
2)	MS. P DAS	01-09-2023	To	17-09-2023
3)	MRS. V L SINGH	07-09-2023	To	10-11-2023
4)	MR P K KALITA	01-09-2023	To	20-09-2023
5)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
6)	MRS. R S CHOUDHURY	08-09-2023	To	19-09-2023
7)	MS. R D MOZUMDAR	07-09-2023	To	14-09-2023
8)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
9)	MR. B NATH	14-09-2023	To	11-10-2023
10)	MR J DAS	08-09-2023	To	06-10-2023
11)	MS. A VERMA	11-09-2023	To	16-09-2023
12)	MR J C BORAH	11-09-2023	To	22-09-2023
13)	MR. U K BORTHAKUR	09-09-2023	To	14-09-2023
14)	MR D K DAS	14-09-2023	To	21-09-2023
15)	MR S SARMA	09-09-2023	To	18-09-2023
16)	MR R GOENKA	11-09-2023	To	20-09-2023
17)	MR A GOENKA	11-09-2023	To	20-09-2023
18)	MR D C K HAZARIKA	13-09-2023	To	30-09-2023
19)	MS. T SOM	19-09-2023	To	20-09-2023
20)	MR. M BHAGABATI	13-09-2023	To	15-09-2023
21)	MR N J DAS	13-09-2023	To	14-09-2023

**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM**2:00 PM to 4:30 PM****[For Thursday, 14th September 2023]**[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]**BEFORE:****HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND****COURT NO: 21****[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	Crl.Rev.P./372/2023	SAHIDUL DEWAN Versus SANIARA KHATUN AND ANR	MD A HUSSAIN MR. M HOQUE	PP, ASSAM
2	Crl.Pet./940/2023	RAJA PRASAD RAY @ RAJA KUMAR PRASAD Versus THE STATE OF ASSAM AND ANR	MR. S SAHU MS. S DEV MS G KALITA MS A ROY	PP, ASSAM
3	Crl.Pet./942/2023	NAJMUL HOQUE Versus THE STATE OF ASSAM AND ANR	MR. N J DUTTA MR. S RANA	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
4	Bail Appln./2655/2023 WITH OFFICE NOTE	ABDUR ROSHID Versus THE STATE OF ASSAM	MR. A MANNAF MD A S ALI	PP, ASSAM
	WITH I.A.(Crl.)/803/2023 in Bail Appln./2655/2023	ABDUR ROSHID Versus THE STATE OF ASSAM AND ANR	MR. A MANNAF MD A S ALI	PP, ASSAM
<u>BAIL HEARING</u>				
5	AB/2936/2022	RANJIT BORI Versus THE STATE OF ASSAM	MR. P K MUNIR MR. A GAYAN MR. J PAWE	PP, ASSAM
6	AB/469/2023	JINTU GOGOI AND ANR. Versus THE STATE OF ASSAM	MR. A BHATTACHARYYA	PP, ASSAM
7	AB/472/2023	JINTU GOGOI AND ANR. Versus THE STATE OF ASSAM	MR. A BHATTACHARYYA	PP, ASSAM
8	AB/1314/2023	HITRAM KALITA AND 3 ORS Versus THE STATE OF ASSAM	MR. B S BASUMATARY A SWARGIARY	PP, ASSAM
9	AB/1607/2023	SOUNDARYYA YOGI Versus THE STATE OF ASSAM	MR. S KATAKI	PP, ASSAM
10	AB/1956/2023	KRISHNA RABIDAS @ PURAN RABIDAS Versus THE STATE OF ASSAM	MR. D K BAIDYA MR. M S HUSSAIN	PP, ASSAM

11	AB/2222/2023	ATIBAR RAHMAN @ ATIBUR RAHMAN Versus THE STATE OF ASSAM	MR M AHMED A. K. KANU MR A. ALI	PP, ASSAM
12	AB/2259/2023	ABDUL WAHAB @ ABDUL WAHED AND ANR Versus THE STATE OF ASSAM	MR M AHMED A. K. KANU MR A. ALI	PP, ASSAM
13	AB/2350/2023	ABDUL SALAM Versus THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN MR. H A TALUKDAR MS. J GHOSH	PP, ASSAM
14	AB/2526/2023 WITH LCR	RIAZ UDDIN AND 3 ORS Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MS. U NANDA MS A BORAH MS. J GHOSH	PP, ASSAM
15	AB/2789/2023 WITH LCR	ABBAS ALI AND 4 ORS Versus THE STATE OF ASSAM	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED MS S Z HAYAT MS B H SHIRIN	PP, ASSAM

ORDERS

16	I.A.(CrI.)/843/2023 in CrI.A./8684/2023 WITH CrI.A./8684/2023 (Filing Number) WITH I.A.(CrI.)/8685/2023 (Filing Number)	MD. MOJIBAR RAHMAN Versus THE STATE OF ASSAM AND ANR. MOJIBAR RAHMAN Versus THE STATE OF ASSAM AND ANR. A MOJIBAR RAHMAN Versus THE STATE OF ASSAM AND ANR. A	MR P K DAS MR. M BARUAH MR P K DAS MR P K DAS	PP, ASSAM
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HEARING

17	CrI.A./37/2011 WITH LCR	UTPAL KUMAR BHATTACHARJEE Versus THE STATE OF ASSAM AND 5 ORS	MR.K SARMA MD.A HUSSAIN MR.D DAS MS.K M SARMA	MR.R DE MR.P DEKA PP, ASSAM MR.N P BARUAH MR.R BORDOLOI
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LEAVE NOTE OF ADVOCATES FOR 14/09/2023

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1)	MR. B K DAS	01-09-2023	To	17-09-2023
2)	MS. P DAS	01-09-2023	To	17-09-2023
3)	MRS. V L SINGH	07-09-2023	To	10-11-2023
4)	MR P K KALITA	01-09-2023	To	20-09-2023
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9)	MR. B NATH	14-09-2023	To	11-10-2023
10)	MR J DAS	08-09-2023	To	06-10-2023
11)	MS. A VERMA	11-09-2023	To	16-09-2023
12)	MR J C BORAH	11-09-2023	To	22-09-2023
13)	MR. U K BORTHAKUR	09-09-2023	To	14-09-2023
14)	MR D K DAS	14-09-2023	To	21-09-2023
15)	MR S SARMA	09-09-2023	To	18-09-2023
16)	MR R GOENKA	11-09-2023	To	20-09-2023
17)	MR A GOENKA	11-09-2023	To	20-09-2023
18)	MR D C K HAZARIKA	13-09-2023	To	30-09-2023

19)	MS. T SOM	19-09-2023	To	20-09-2023
20)	MR. M BHAGABATI	13-09-2023	To	15-09-2023
21)	MR N J DAS	13-09-2023	To	14-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Thursday, 14th September 2023]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)			
1 Bail Appln./3226/2023	BAHARUL ISLAM MAZUMDAR @ PAPPU Versus THE STATE OF ASSAM	MR. P K DEKA MR. P DAIMARY N CHAUDHURY MR. R. KARIM	PP, ASSAM
MOTION			
2 Crl.Rev.P./217/2020	MUKESH MAHANTA @ RANTU MAHANTA Versus THE STATE OF ASSAM AND ANR.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR. B K DAS MR G DEKA	PP, ASSAM
WITH I.A.(Crl.)/550/2020 in Crl.Rev.P./217/2020	MUKESH MAHANTA @ RANTU MAHANTA Versus THE STATE OF ASSAM AND ANR.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	PP, ASSAM
3 Crl.Rev.P./350/2023 FIXED	JEYARUL ALI Versus THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
WITH 4 Crl.Rev.P./336/2023	AZIZUL SIKDER Versus THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
5 Crl.Rev.P./361/2023	MD AINUL HOQUE Versus THE STATE OF ASSAM	MS. G BORAH	PP, ASSAM
6 Crl.Rev.P./379/2023	MD MERAJUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. M A I HUSSAIN N ISLAM	PP, ASSAM
7 Crl.Pet./499/2023 WITH LCR 2 FILES	DIGANTA KUMAR DAS Versus THE STATE OF ASSAM AND ANR	MR. R S MISHRA MS M NIROLA	PP, ASSAM
WITH 8 Crl.Pet./1211/2022	AJAY SINHA ROY Versus THE STATE OF ASSAM AND ANR	MR. R S MISHRA MS M NIROLA	PP, ASSAM
WITH 9 Crl.Pet./500/2023	GANESH DAS Versus THE STATE OF ASSAM AND ANR	MR. R S MISHRA MS M NIROLA	PP, ASSAM

10	WITH Crl.Pet./501/2023	MRIDUL SARMA Versus THE STATE OF ASSAM AND ANR	MR. R S MISHRA MS M NIROLA	PP, ASSAM
11	Crl.Pet./504/2023 WITH LCR 2 FILES	MAMTA DEVI Versus THE STATE OF ASSAM	MR A N AHMED	PP, ASSAM
12	Crl.Pet./909/2023	SHAWKAT ALI KHAN Versus THE STATE OF ASSAM AND 2 ORS	MS J HAZARIKA MR M RAHMAN MS. M. KHATUN MS N AKTAR	PP, ASSAM
13	Crl.Pet./911/2023	AHSHRINGDAW WARISA @ PARTHO WARISA @ ANANDA SINGHA Versus THE ENFORCEMENT DIRECTORATE GOVERNMENT OF INDIA AND ANR	S BORGHAIN MS. B DEVI G. R. SINGHA MR BAPLU CHAKMA K NDANG	SC, ED
14	Crl.Pet./941/2023 FIXED	THE STATE OF ASSAM AND ANR Versus RAJIBUL HOQUE	MR. R R KAUSHIK	
15	WITH Crl.Pet./738/2023	RAJIBUL HAQUE Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
16	Crl.Pet./970/2023	MADHAB KR. DAS Versus THE STATE OF ASSAM AND ANR.	MR. R SARMA MS. S D SAIKIA MS DIPALI DUTTA	PP, ASSAM
17	Crl.Pet./971/2023	HAIDAR ALIYEB MOJUMDAR Versus FIROZA AKHTAR	MR. A PARAMANIK P. KALITA	
18	Crl.Pet./972/2023	UNION OF INDIA Versus MOHD SHABIR	MR. S C KEYAL SC, NCB	
19	AB/3010/2023	JAHDUR ISLAM AND 3 ORS. Versus THE STATE OF ASSAM	MR. A RAHMAN MR E HUSSAIN	PP, ASSAM
20	AB/3127/2023	BABUKON NATH Versus THE STATE OF ASSAM	MR. A AHMED MR J P KACHARI U U KHAN	PP, ASSAM
21	AB/3132/2023	CHILARAM NARZARY Versus THE STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS	PP, ASSAM
22	AB/3133/2023	MOIN UDDIN AHMED Versus THE STATE OF ASSAM	MR B CHANDA	PP, ASSAM
23	AB/3134/2023	ASHIRUDDIN AHMED AND ANR Versus THE STATE OF ASSAM AND ANR	MR G R A MOTTAQUEE	PP, ASSAM
24	AB/3139/2023	BIJU AHMED Versus THE STATE OF ASSAM	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY MR. R ISLAM MR N ZAMAN	PP, ASSAM
25	AB/3146/2023	SABEL UDDIN Versus THE STATE OF ASSAM	MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
26	AB/3147/2023	ABDUL HAMID @ HAMID ALI Versus THE STATE OF ASSAM	MR M AHMED A. K. KANU MR A. ALI	PP, ASSAM
27	AB/3149/2023	PADAM SINGH AND 3 ORS Versus THE STATE OF ASSAM	MR. A CHOUDHURY MR S ISLAM	PP, ASSAM

ADMISSION

28	Crl.Pet./295/2022 WITH LCR 2 FILES, FIXED	IMAN UDDIN TALUKDAR AND 4 ORS. Versus THE STATE OF ASSAM AND ANR.	MR A TEWARI MS G DUGAR MS. K HAZARIKA MS. D SHARMA MS. M BAISHYA	MS. K YADAV (r-2) MS. M BHATTACHARJEE (r-2) PP, ASSAM MR. R L YADAV (r-2)
29	Crl.Rev.P./72/2023 FIXED	SUMAN SEN Versus THE STATE OF ASSAM	MR. A R SIKDAR MD A ALI MR. M M ZAMAN D HUSSAIN	PP, ASSAM
30	Crl.A./327/2023 FIXED	MD. AMINUL HOQUE Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR N AHMED MS. S DEVI	PP, ASSAM
	WITH I.A.(Crl.)/812/2023 in Crl.A./327/2023	MD. AMINUL HOQUE Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR N AHMED MS. S DEVI	PP, ASSAM
31	Crl.Pet./564/2023 FIXED	SHAHEEL RAFIQUE Versus THE STATE OF ASSAM AND 2 ORS	MR A KAKOTI MS. M BARUAH	MR. A K BHUYAN (R-2,3) MS. N CHOUDHURY (R-2,3) MR. M BORAH (R-2,3) MR. A KHOUND (R-2,3) MS B BORA (R-2,3) MR A TALUKDAR (R-2,3) MR J DAS (R-2,3) PP, ASSAM

BAIL HEARING

32	AB/380/2023 FIXED	BITUPAN DAS AND 2 ORS. Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	MR. A GANGULY MR G RENGMA MR T CHHETRI PP, ASSAM
	WITH			
33	AB/436/2023	UTPAL DAS AND ANR. Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
34	AB/453/2023 FIXED	ASHRAFUL HUSSAIN Versus THE STATE OF ASSAM	MR. A M BORA MR. D K BAIDYA MS. C CHOUDHURY MR S A BARBHUYAN MR. B HUSSAIN	PP, ASSAM
35	AB/1491/2023	MASUD IKRAMUL MAZID AHMED Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
36	AB/2203/2023 FIXED	RUKIYA KHATUN AND ANR Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
37	AB/2257/2023	SANJAY DOLEY Versus THE STATE OF ASSAM	MR. B K GOGOI	PP, ASSAM
38	AB/2776/2023	MUKTADIR HUSSAIN Versus THE STATE OF ASSAM	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	PP, ASSAM

ORDERS

39	I.A.(Crl.)/834/2023 in AB/1947/2023	ABDUL MAJID SK AND 2 ORS Versus THE STATE OF ASSAM AND ANR.	MR. M MONDAL	PP, ASSAM
	WITH AB/1947/2023	ABDUL MAJID SK AND 2 ORS Versus THE STATE OF ASSAM	MR. N HOSSAIN MR. M MONDAL	PP, ASSAM

HEARING

40	Crl.A./66/2010 WITH OFFICE NOTE, LCR 4 FILES	MAHEN SARMAH Versus THE STATE OF ASSAM and ANR	MSB DEVI MR.R SARMA	PP, ASSAM
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41	Crl.A./6/2011 WITH LCR	MAHESH KHARIA Versus THE STATE OF ASSAM	MR.P J SAIKIA MR.A K GUPTA	PP, ASSAM
42	Crl.Pet./70/2022 WITH LCR 1 FILE	DILIP KUMAR SINGH Versus THE STATE OF ASSAM AND ANR	MR. P BORAH MRS K M SAIKIA	MR. P N GOSWAMI (r-2) MR B CHOUDHURY (r-2) MR. K P PATHAK (r-2) PP, ASSAM
43	Crl.Pet./190/2022 WITH LCR 1 FILE, FIXED	SACHINDRA DEY Versus THE STATE OF ASSAM AND ANR	MS. B MAHANTA MR. R DE MR. P K SARMA MS. B BHUYAN	MR. K SARMA (Res. 2) MR. S BORUAH (Res. 2) PP, ASSAM

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1)	MR. B K DAS	01-09-2023	To	17-09-2023
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20)	MR. M BHAGABATI	13-09-2023	To	15-09-2023
21)	MR N J DAS	13-09-2023	To	14-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday, 14th September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

**[THIS BENCH WILL SIT AFTER RISING OF
SPECIAL DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	Crl.L.P./106/2019 in Crl.A./12050/2019	SRI BHABANANDA TAMULI @ ZEAL Versus THE STATE OF ASSAM AND ANR	MS J CHAKRABORTY MR B K KAR MD S ALI	PP, ASSAM
	WITH Crl.A./12050/2019 (Filing Number)	SRI BHABANANDA TAMULI @ ZEAL Versus THE STATE OF ASSAM AND ANR		
	WITH I.A.(Crl.)/1030/2019	SRI BHABANANDA TAMULI @ ZEAL Versus THE STATE OF ASSAM AND ANR	MS J CHAKRABORTY MR B K KAR MD S ALI	PP, ASSAM
2	CRL.A(J)/12/2021 5 Y 4 M 11 D :WITH LCR 5 FILES, P.B.-1	AMULYA SAIKIA Versus THE STATE OF ASSAM	MR. B BHAGAWATI, AMICUS CURIAE	PP, ASSAM
3	Crl.L.P./38/2022 WITH OFFICE NOTE in Crl.A./4373/2022	KAILASH JALAN Versus SUSHIL KUMAR VERMA	MR. S CHAMARIA MR. M ALI MR A N SARMAH MR. D DAS	MR B P BORAH MR P J DUTTA
	WITH Crl.A./4373/2022 (Filing Number)	KAILASH JALAN Versus SUSHIL KUMAR VERMA B	MR. S CHAMARIA	
4	I.A.(Crl.)/193/2022 in Crl.A./2339/2022	SHYAM SUNDER AGARWAL Versus MONTU KUMAR SAIKIA	MR. S C KEYAL	
	WITH Crl.A./2339/2022 (Filing Number)	SHYAM SUNDER AGARWAL Versus MONTU KUMAR SAIKIA F	MR. S C KEYAL	
	WITH Crl.L.P./26/2022	SHYAM SUNDER AGARWAL Versus MONTU KUMAR SAIKIA	MR. S C KEYAL	
5	I.A.(Crl.)/477/2022 WITH LCR 5 FILES in Crl.A./202/2022	SANJOY DAS Versus THE STATE OF ASSAM AND ANR.	MR. R DEV MS. S BARAT DIPTI CHAKRAVARTY	PP, ASSAM

	WITH Crl.A./202/2022	SANJOY DAS Versus THE STATE OF ASSAM AND ANR.	MR. R DEV MS. S BARAT DIPTI CHAKRAVARTY	MR B P BORAH (R2) MR P J DUTTA (R2) MR R S RONGHANG (R2) PP, ASSAM
6	MACApp./561/2022 WITH LCR 1 FILE, B/O	ANJUWARA BEGUM AND 6 ORS. Versus NATIONAL INSURANCE CO. LTD. AND ANR	MR. M TALUKDAR	MR. K K BHATTA
7	MACApp./679/2022 WITH LCR 1 FILE, B/O	SMTI. INDIRA BORDOLOI Versus MD. HAIDOR ALI AND ANR	MR. M TALUKDAR MS. S BIN MR. A SHAKIL	
8	MACApp./726/2022 WITH LCR 1 FILE, B/O	WAHIDA KHATUN AND 5 ORS. Versus NATIONAL INSURANCE CO. LTD. AND ANR	MR. M TALUKDAR MR. A SHAKIL	MR. A J SAIKIA (r-1) MR. B KAKATI (r-1) MR G S BORO
9	I.A.(Crl.)/498/2023 <u>1 Y 5 M 17 D</u> :WITH LCR 3 FILES in Crl.A./130/2023	MONSER ALI Versus THE STATE OF ASSAM	MR. A M BORA MR. B BHAGAWATI MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM
	WITH Crl.A./130/2023	MONSER ALI Versus THE STATE OF ASSAM	MR. A M BORA MR. B BHAGAWATI MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM
10	I.A.(Crl.)/660/2023 WITH OFFICE NOTE, LCR 3 FILES in Crl.A./169/2023	NITYA NANDA GOGOI, Versus THE STATE OF ASSAM AND ANR.	M K BORAH	PP, ASSAM
	WITH Crl.A./169/2023	NITYA NANDA GOGOI Versus THE STATE OF ASSAM AND ANR.	M K BORAH M AHMED	PP, ASSAM
	WITH I.A.(Crl.)/411/2023 in Crl.A./169/2023	NITYA NANDA GOGOI Versus THE STATE OF ASSAM AND ANR.	M K BORAH M AHMED	PP, ASSAM MR. D K NATH (r-2)
HEARING				
11	Crl.A./207/2010 WITH LCR 7 FILES, P.B.-1	HABIBUR RAHMAN Versus THE STATE OF ASSAM	MR.G SAROWAR MR.M DUTTA MRM RAHMAN MR.N UDDIN	PP, ASSAM
12	Crl.A./98/2011 WITH OFFICE NOTE, LCR 11 FILES	MD. NEKIBUR RAHMAN Versus THE STATE OF ASSAM	MR.A M BORA MR.A D CHOUDHURY MR. S DEKA MR.D CHOUDHURY	PP, ASSAM
13	WITH Crl.A./90/2011	PHANIDHAR BORA Versus THE STATE OF ASSAM,	MR.N J DUTTA MR.D TALUKDAR MR.P CHOUDHURY MR. K SAIKIA	PP, ASSAM
14	WITH Crl.A./103/2011	MD. NOOR ISLAM ALI and 2 ORS, Versus THE STATE OF ASSAM,	MS P BARUAH (P1, P2, P3, P4) MR. D C C PHUKAN (P1, P2, P3, P4) MR.K BHATTACHARJEE MR.J C BARMAN MS. J GOGOI (P1, P2, P4) MR. T P DAS (P1, P2, P3, P4)	MR. B .SARMA, ADDL PP,ASSAM
15	MACApp./594/2018 WITH LCR	THE UNITED INDIA INSURANCE CO. LTD Versus MISS SMITAKSHI BARMAN AND 2 ORS	MR. A BARKATAKI	MR. A BHATTACHARJEE MR P S RAJA MR. S SINGH
	WITH I.A.(Civil)/1017/2022 in MACApp./594/2018	MISS SMITAKSHI BARMAN Versus THE UNITED INDIA INSURANCE CO. LTD AND 2 ORS.	MR. A BHATTACHARJEE	MR. A BARKATAKI

16	MACApp./153/2020 WITH LCR WITH I.A.(Civil)/993/2020 in MACApp./153/2020	NATIONAL INSURANCE CO. LTD Versus SRI SUSEN GOGOI AND 2 ORS	MR. R K BHATRA MR D BHUYAN	MRS. K K CHOUDHURY (r- 2,3)
17	CRL.A(j)/19/2022 <u>2 Y 5 M 23 D</u> :WITH LCR 6 FILES	NATIONAL INSURANCE CO. LTD., Versus SRI SUSEN GOGOI AND 2 ORS.	MR. R K BHATRA MR D BHUYAN	
18	CRL.A(j)/40/2023 <u>3 Y 2 M 22 D</u> :WITH OFFICE NOTE, LCR 5 FILES	PRANJAL SAIKIA Versus THE STATE OF ASSAM MAHENDRA SABAR @ PAHARIA Versus THE STATE OF ASSAM	Ms. DEBASHREE SAIKIA, AMICUS CURIAE MS. D SAIKIA (AMICUS CURIAE)	PP, ASSAM PP, ASSAM

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